

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

D.A. 473/92.

Dt. of Decision : 6-9-94.

1. R. Sankara Reddy
2. P C Joy
3. T M. Thankappan
4. V K Damodaran
5. PLN. Sarma
6. MAA Shariff
7. Raj Kumar
8. Mrs Sophiamma Thomas
9. K C Iyer
10. A K Sharma

.. Applicants.

Vs.

1. The Union of India, rep. by
the Secretary to Govt. of India,
Ministry of Defence, New Delhi.
2. The Engineer-in-Chief's Branch
Army Headquarters, Kashmir House
DHQ PO NEW DELHI - 110 001,
3. Chief Engineer, Southern Command
PUNE - 411 001.
4. Chief Engineer,
Hyderabad Zone, S. Road,
Sec'bad - 500 003.

.. Respondents.

Counsel for the Applicants : Mr. KSR Anjaneyulu

Counsel for the Respondents : Mr. N.V. Raghava Reddy. ..

CORAM:

THE HON'BLE SHRI JUSTICE V. NEELADRI RAO : VICE CHAIRMAN

THE HON'BLE SHRI A.B. GORTHY : MEMBER (ADMN.)

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the applicants herein also. This shall be done within a period of three months from the date of communication of this order. In case the applicants are aggrieved by the decision taken by the respondents in this matter, they shall be free to file a fresh OA. No order as to costs.

[Handwritten signature]
13/11/64

- To vsm
1. The Secretary to Govt. of India,
Ministry of Defence,
New Delhi.
 2. The Engineer-in-Chief's Branch
Army Headquarters, Kashmir House,
DMO PO, New Delhi-1.
 3. The Chief Engineer, Southern Command, Pune-1.
 4. The Chief Engineer, Hyderabad Zone, SP Road,
Secunderabad-3.
 5. One copy to Mr. KSR. Anjaneyulu, Advocate, CAT. Hyd.
 6. One copy to Mr. N.V. Raghavareddy, Addl. CGSC. CAT. Hyd.
 7. One copy to Library, CAT. Hyd.
 8. One spare copy.
- pvm

attached to the Officers in the subordinate offices drawing pay in the ~~XXXXXX~~ pre-revised scale of Rs. 1500-2000 and above and to the Stenographers in the scale of Rs. 330-560 (pre-revised) attached to the officers drawing pay in the scale lower than Rs. 1500-2000. This OM was further modified after the 4th Central Pay Commission recommendations were accepted and accordingly the Ministry of Personnel, P.G and Pension (Department of P&T) issued another OM No 28034/1/88-Estt(D) dated 6.2.89, issued by the respondents with reference to the order dated 6.1.77 to the extent that the posts of Stenographers Grade-III may be upgraded to Grade-II in those cases where the officers in a scale of pay lower than JAG have been granted the revised pay scale of Junior Administrative Grade with the approval of the Ministry of Finance. This OM was circulated to the respondent No 2 for necessary action. It was thereafter circulated to the respondent No 2 viz. the Chief Engineer, Southern Command, Pune vide letter dated 19.4.89 for necessary action. Vide OM dated 30.1.91 (Annexure A-3) in order to relieve stagnation in the lowest grade of Stenographers Grade-III, wherever possible on functional considerations, one Stenographer Gr.II (Rs. 1400-2600) may be provided to two officers entitled for a Stenographer Gr.III (Rs. 1200-2040) each and such arrangements once made will be final. It was also stipulated in this OM that the implementation of this decision may be suitably phased to ensure that it does not lead to any of the existing Stenographers Gr.III being rendered surplus. The learned counsel for the applicants has stated that these orders have already been implemented in the case of Stenographers in the other departments under the Ministry of Defence. However, the applicants have been denied the benefit accruing to them under these orders.

4. The respondents have categorically stated in their reply that the applicability of the Govt. of India letter dated 6.2.89 is under examination by the Ministry of Defence in the light of Govt. of India letter dated 9.2.90. It is further stated that this matter ~~xx~~ is under active consideration as intimated by the Chief Engineer Southern Command, Pune vide his letter dated 23.3.91.

5. The applicants have already served a notice dated 18.1.93 at Annexure A-12, upon the respondents for demand of justice and an applicant Ashok Kumar Marina has also made a representation to the Defence Secretary to the Govt of India for redressal of his grievance but no action has been taken by the respondents in the matter.

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

QA 123/93

Dat of Decision : 22.6.94

K. Prabhakaran, M.C. Sukumaran
Rajni Kant Tewari, Ashok Kumar Marina,
T.P. Sasi, Wadhmal Vaswani and
Smt. Susamma Jose.

Vs.

... APPLICANTS.

Union of India & Ors

... RESPONDENTS

CORAM :

HON'BLE MR. GOPAL KRISHNA, MEMBER (J)
HON'BLE MR. O.P. SHARMA, MEMBER (A).

For the Applicants

... SHRI T.P. SHARMA

For the Respondents

..... SHRI PRAVEEN BALWADA

PER HON'BLE MR. GOPAL KRISHNA, MEMBER (J).

Applicants S/Shri K. Prabhakaran, M.C. Sukumaran, Rajni Kant Tewari, Ashok Kumar Marina, T.P. Sasi, Wadhmal Vaswani and Smt. Susamma Jose have, in this application u/s 19 of the Administrative Tribunals Act, 1985, prayed for a declaration that the applicants being Stenographers attached to the subordinate offices are entitled to the benefits of appropriate higher scales of pay in terms of OM dated 6.1.77 (Annexure A-2) and OM dated 6.2.89 (Annexure A-1) for the reasons that they are all working with such level of officers continuously for the last so many years. These applicants have prayed for the directions to the respondents to provide the benefits of upgradation of the posts as per the decision taken in OM dated 6.1.77 and OM dated 6.2.89 with retrospective effect and to consider them for promotion to the upgraded posts in terms of the Govt. of India DOPT No 1/8/72-Estt(D) dated 6.1.77 with all consequential benefits, as also for a declaration that the non-implementation of the OM dated 6.2.89 and 6.1.77 in respect of the applicants when the said benefits have already been implemented in the case of other similar departments of the defence Ministry, is arbitrary, discriminatory and violative of the equality clauses contained in Article 14 and 16 of the Constitution.

2. We have heard the learned counsel for the parties and have gone through the records of the case very carefully.

3. The applicants are working at present as Stenographers Gr.III in the scale of Rs. 1200-2040 and they are attached to the Junior Administrative Grade (JAG) Officers in the Ministry of Defence. It is alleged that the Cabinet Secretariat (Department of Personnel) promulgated an OM No 1/8/72-Estt(D) dated 6.1.77 providing for grant of a higher pay scale of Rs. 425-700 (pre-revised) to the Stenographers

6. Since the matter is under active consideration of the respondents, we direct them to decide the same in the light of OM dated 6.1.77 and OM dated 6.2.89 at Annexure A-2 and A-1 respectively within a period of two months from the date of receipt of a copy of this order. While taking a decision in the matter the respondents shall also take a decision about the date from which the benefit of the revised scale of pay is to be extended to the applicants having regard to the extension of this benefit to Stenographers working in the other departments of the Ministry of Defence. In case the applicants are aggrieved by any decision taken by the respondents in this matter, they shall be free to file a fresh OA.

7. The OA is disposed of accordingly with no order as to costs.

Sd/ x x x x
(O.P. SHARMA)
MEMBER (A)

Sd/ x x x x
(GOPAL KRISHNA)
MEMBER (J)

TRUE COPY

Sd/ x x x
29/6/94
Section Officer (Judicial)
Central Administrative Tribunal
JAIPUR BENCH, JAIPUR

4. Stenographers who have opted for clerical cadre but have not been promoted to clerical cadre may be advised to re-consider their option, and if willing to re-opt for stenographer cadre, their options may be obtained and forwarded. You may also refer para 3(ii) of this M. letter No. 131701/PM Haridas/5. While submitting your verification report please ensure the following :-

(a) Fresh Integrity certificate to be enclosed in respect of all Stenos (dc III) serving under your Zone/Jurisdiction:

(b) Omissions, if any, details thereof should be furnished separately.

(c) Additions/alterations if any, should be furnished in the form of amendments to the original list.

(d) Details of disciplinary cases, if any should be furnished separately in triplicate.

(e) The following certificate should be endorsed :-

(i) certified that the individuals mentioned against the seniority No.....is/are borne on the strength of this zone/and their M.S No, Name, educational /Unit qualification, SC/ST status, date of birth, entered in the seniority list and their options i.e. PA or clerical cadre are correct.

(ii) certified that the seniority list in full has been shown to all affected individuals and their signatures have been obtained in token of correctness and

(iii) that the seniority list has been scrutinised with reference to the records held, all discrepancies noticed have been reconciled

(iv) certified that all the affected individuals have been specifically advised to verify the date of seniority indicated in the seniority list and confirm correctness keeping in view the revisions of CIRC 976/75 read with CIRC 11/75

6. Your consolidated verification report duly furnishing the requisite certificates/details may please be forwarded to reach this P. by 26 Dec 96 positively by Speed post.

7. Copies of Seniority lists have been circulated down to GAs level to avoid delay.

/EIB(S) dated 14 Nov 96.

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Please record "TOP PRIORITY" and submit the report by 21 Dec 65 without fail.

(FM Kellogg)
SAO
302 (F)
for Chief Engineer

Encls :

Copy to :-

SCME

GES

Internal

- TIO(3) - A copy of seniority list is enclosed for similar action in respect of individuals serving in this HQ.
- FIK(3) - For information please.

	2	3	4	5	6	7	8	9	10
	<u>S/Shri</u>								
✓ 1	67804 R Jayarajan	04.10.49	Neither	Steno 04.10.71	04.10.71	04.10.71	SSIC	PA	
✓ 9	167201 K Phaskaran Nair	21.4.47	Neither	Steno 22.11.71	22.11.71	22.11.71	SSIC	Clk	
✓ 10	405249 KC Ravunni	12.5.49	Neither	IDC 10.5.67	06.3.72	06.3.72	SSIC	Clk	
11	116382 A Ramachandran	16.5.49	Neither	Steno 09.3.72	09.3.72	09.3.72	SSIC	Clk	
12	125249 Smt K Gomathi- Krishnan	04.1.48	Neither	Steno 13.4.72	13.4.72	13.4.72	SSIC	Clk	
✓ 13	113323 Smt. NP Lhatia	20.1.52	Neither ✓	Steno 16.9.72	16.9.72	16.9.72	SSC	PA	
14	418502 Smt Valsamma John	06.10.43	Neither	Steno 01.1.73	01.1.73	01.1.73	SSIC	Clk	
✓ 15	108821 Smt MT Varghese	07.10.45	Neither	IDC 15.11.65	01.1.73	01.1.73	SSIC	PA	
✓ 16	167751 A. Sharma	15.11.53	Neither	Steno 02.7.73	02.7.73	02.7.73	BA	Clk	
✓ 17	265200 CP Menon	15.3.49	Neither	16.6.71 Steno	16.6.71	26.12.74	SSIC	Clk	

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APPENDIX A to

GSSC Final letter No. 150101/
21-4/Steno Cadre/ 55/CLK
(R.D.C) dt 30 Nov 93

COMPILED SENIORITY LIST OF STENOGRAPHERS GRADE III
INTERPOLATED BOTH OPTED FOR PA CADRE
AND OFFICIAL CADRE

Sl. No	Name	Date of Birth	Whether belongs to SC/ST or Neither	Initial appt. with date	Date of regular appt in the grade	Date of seniority assigned	Qualification	Whether opted for PA/CLK Cadre	Remarks
Steno-III									
1	2	3	4	5	6	7	8	9	10
1	5087 P. S. Rajan	12.1.41	Neither	Steno 16.7.62	16.7.62	16.7.62	SSIC	PA	
2	16718 S. Chandran	11.5.45	Neither	IDC 09.10.65	05.10.68	05.10.68	SSIC	CLK	
3	51001 V. Jayan	13.4.48	Neither	Steno 15.11.68	15.11.68	15.11.68	SSIC	CLK	
4	22001 M. Shankaran	12.1.45	Neither	Steno 12.12.68	12.12.68	12.12.68	SSIC	CLK	
5	14442 S. M. Neir	19.9.50	Neither	Steno 05.3.69	05.3.69	05.3.69	SSIC	PA	
6	15260 S. M. Premasanth	22.5.45	Neither	Steno 02.4.69	02.4.69	02.4.69	SSC	CLK	
7	15260 S. M. Premasanth	22.5.45	Neither	IDC 25.1.63	05.3.70	05.3.70	SSIC	PA	

S/Shri

S/Shri

	2	3	4	5	6	7	8	9	10
29	432504 IR Gadepalli	09.10.55	Neither	Steno 10.1.77	10.1.77	10.1.77	BA	Clk	
30	170601 Smt SM Prase	28.11.54	Neither	Steno 21.3.77	21.3.77	21.3.77	SSC	PA	
31	104804 Smt Lisay Thomas	27.5.52	Neither	Steno 02.5.77	02.5.77	02.5.77	SSIC	Clk	
32	170088 D Ravichandrar	10.5.54	Neither	Steno 01.7.77	01.7.77	01.7.77	PUC	Clk	
33	236021 M Mukundan	14.4.47	Neither	Steno 24.4.72	24.4.72	07.7.77	SSIC	Clk	
34	265237 PK Jayaraj	23.3.49	Neither	Steno 20.3.73	20.3.73	22.7.77	SSIC	Clk	
35	183050 BK Rao	15.7.51	Neither	LDC 12.8.76	04.8.77	04.8.77	SSIC	Clk	
36	125263 Smt Vironica Vijayan	27.10.51	Neither	Steno 16.8.77	16.8.77	16.8.77	HSE	Clk	
37	265239 KV George	05.5.48	Neither	Steno 24.8.72	24.8.72	22.8.77	SSIC	Clk	
38	180010 Smt D Malliga	10.10.52	Neither	Steno 24.10.77	24.10.77	24.10.77	PUC	PA	16

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11. 224511 G. Pilloi	1	26.12.46	Neither	Steno 04.8.69	04.8.69	15.1.75	SSLC	Clk	
15. 104678 Smt Suseela Rajagopalan		31.12.53	Neither	Steno 29.9.75	29.9.75	29.9.75	SSLC	PA	10
20. 311417 KP Ravi		10.6.51	Neither	LDC 09.6.73	03.1.76	03.1.76	Predgree	Clk	1.
21. 167360 KV Peethambaran		10.12.51	Neither	Mazdoor 01.1.73	13.3.76	13.3.76	SSLC	Clk	
22. 146966 Smt A Joyala-Kehmi		28.9.56	Neither	Steno 19.7.76	19.7.76	19.7.76	B.Com	Clk	11
23. 157256 Smt M Thomas		22.11.54	Neither	Steno 19.8.76	19.8.76	19.8.76	SSLC	PA	
24. 167443 A Sitararan		01.10.52	Neither	LDC 02.4.74	15.11.76	15.11.76	SSC	Clk	
25. 170003 MS Ahmd Mulla		01.11.56	Neither	Steno 15.11.76	15.11.76	15.11.76	SSC	PA	
26. 186005 Smt Susanna Jose		17.9.53	Neither	Steno 20.12.76	20.12.76	20.12.76	SSIC	Clk	
27. 186006 K Raveendran		18.5.55	Neither	Steno 20.12.76	20.12.76	20.12.76	SSLC/ Inter	Clk	
28. 454961 Smt KV Shyamala		21.11.53	Neither	Steno 10.1.77	10.1.77	10.1.77	SSLC	Clk	

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3. 100237

Mr. Murthy

16.10.54

Neither

4. 100238

Mr. T. Radhakavi

04.5.55

Neither

5. 100239

Mr. Sophian Thomas

27.9.54

Neither

6. 100240

Mr. Simon

28.5.51

Neither

7. 100241

Mr. Ramodaran

01.7.50

Neither

8. 100242

Mr. Popinadhan

31.10.48

Neither

9. 100243

Mr. Mair

30.5.54

Neither

10. 100244

Mr. Shetty

02.7.46

Neither

11. 100245

Mr. Indira Sasi

05.10.56

Neither

12. 100246

Mr. Arvindakashan

22.8.56

Neither

13. 100247

Mr. Reddy Venkara Reddy

01.7.49

Neither

14. 100248

LDC 27.11.76

28.10.80

28.10.80

SSLC

CLK

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1	2	3	4	5	6	7	8	9	10
	S/Shri								
99.	170325 Smt AV Nakhija	05.1.55	Neither	Steno 05.11.77	05.11.77	05.11.77	SSC	PA	
10.	185004 VVM Nair 22	12.12.52	Neither	Peon 06.12.74	23.11.77	23.11.77	SSIC	Clk	
11.	120444 B Narayanan	15.3.53	Neither	Steno 15.12.77	15.12.77	15.12.77	SSIC	Clk	
12.	159541 Smt Meena Haridas	10.6.54	Neither	LDC 26.4.77	26.12.77	26.12.77	SSC	PA	
13.	260212 G Oomponny	12.3.49	Neither	Steno 05.10.71	05.10.71	01.4.78	SSIC	Clk	
14.	263549 G Raju	15.12.52	Neither	Steno 20.1.73	20.1.73	15.5.78	SSIC	PA	
15.	455200 AG Puthenpadikayail	24.9.49	Neither	Sweeper 04.11.68	19.2.73	17.5.78	SSIC	Clk	
16.	110967 Kshirsagar RP	16.7.57	Neither	Steno 13.11.78	13.11.78	13.11.78	B.Com	Clk	
17.	272603 Tejpal Singh Mamak	04.12.51	Neither	Steno 09.12.78	09.12.78	09.12.78	MA	Clk	
18.	183236 Smt V Renuka	02.3.53	Neither	Steno 14.2.79	14.2.79	14.2.79	SSC	Clk	
19.	183754 Smt V Renuka	21.10.53	Neither	LDC 14.2.59	21.10.73	21.10.73	SSIC	PA	Promoted to Steno-II but not placed in

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1.	93002	Shri							
71.	Miss G Sarej Sabhani	10.2.60	Neither	Steno	02.4.81	02.4.81	XII Std	PA	
72.	114069			02.4.81					
	Smt Rita M Paul	19.2.62	Neither	Steno	23.4.81	23.4.81	SSC	PA	
				23.4.81					
73.	136065								
	Smt Prasanna Sundaresh	25.11.54	Neither	Steno	04.5.81	04.5.81	SSLC	Clk	
				04.5.81					
74.	111755								
	Smt Meena Newar	10.2.69	SC	Steno	23.5.81	23.5.81	BA	Clk	
				23.5.81					
75.	183248								
	Satya Rao	01.7.53	Neither	LDC	26.5.81	26.5.81	B.Com	Clk	
				11.7.79					
76.	133503								
	Subhaya Digavalli	10.8.56	Neither	LDC	26.5.81	26.5.81	B.Com	Clk	
				14.9.79					
77.	127482								
	Smt Bhavani B	30.10.56	Neither	Steno	23.7.81	23.7.81	SSC	PA	
				23.7.81					
78.	163101								
	K Marina	25.10.47	Neither	Mazdoor	07.9.81	07.9.81	Inter	Clk	
				25.5.73					
79.	147067								
	Sanjeeva Rao	01.7.54	Neither	Mazdoor	30.12.81	30.12.81	SSC	Clk	
				01.7.77					
80.	181494								
	Mrs HV Vijayalaxmi	08.9.55	Neither	Steno	29.4.82	29.4.82	MA	Clk	
				29.4.82					
81.	4/7429287								
	Smt NS Limbkar	02.12.42	Neither	Steno	26.5.82	26.5.82	Inter	PA	
				26.5.82					
82.	368090								
	K Chandra	01.5.55	Neither	MPA	17.6.82	17.6.82	SSLC	Clk	
				01.5.79					

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1	2	3	4	5	6	7	8	9
60.	<u>Shri</u> 109513 P Ramanunni 34	10.1.48	Neither	Steno 09.1.73	09.1.73	01.12.80	SSLC	Clk
61.	157433 GV Rangwani	25.3.54	Neither	LDC 15.5.76	20.12.80	20.12.80	SSC	PA
62.	164368 Smt Uma Bhatia 37	22.6.49	Neither	LDC 28.12.72	30.1.81	30.1.81	BA	PA
63.	123064 Smt Girija Sudhakaran KP 38	05.5.59	Neither	Steno 25.2.81	25.2.81	25.2.81	SSLC	PA
64.	183126 Smt Menon Sree Radhika	21.11.61	Neither	Steno 25.2.81	25.2.81	25.2.81	SSLC	PA
65.	114068 Smt G Vidiadharan	20.8.56	Neither	Steno 26.2.81	26.2.81	26.2.81	SSLC	PA
66.	120293 B Radhakrishnan	14.8.56	Neither	Steno 28.2.81	28.2.81	28.2.81	SSLC	Clk
67.	193001 Smt Rajkumari R Ramchandani 39	09.2.59	Neither	Steno 02.3.81	02.3.81	02.3.81	SSC	PA
68.	191762 PK Vijayan	15.5.59	Neither	Steno 06.3.81	06.3.81	06.3.81	SSLC	PA
69.	183196 MVA Rao Patnaik	21.12.55	Neither	LDC 10.7.79	11.3.81	11.3.81	BA	PA
70.	119809 C Iyer K	20.11.53	Neither	Steno 09.8.74	09.8.74	02.4.81	SSLC	Clk
71.	131407 Smt	15.7.57	SC	Steno 01.4.81	01.4.81	01.4.81	SSC	Clk

Promoted to 31-
1st Dec 1980
1980

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S' Shri

✓ 91.	175195 Miss AV Naidu	11.5.54	Neither	LDC 21.4.77	20.9.82	20.9.82	PUC(PD)	PA	
✓ 92.	154497 Smt S Kulkarni	14.12.58	Neither	Steno 20.9.82	20.9.82	20.9.82	M.Com	PA	
✓ 93.	183253 DNR ac	01.6.57	Neither	LDC 11.8.79	24.9.82	24.9.82	M.Com, BL	Clk	
✓ 94.	107005 RG Mair	03.2.40	Neither	Steno 01.1.73	01.1.73	24.9.82	SSLC	Clk	
✓ 95.	A/9607099 Smt SG Das	12.12.50	Neither	Steno 27.9.82	27.9.82	27.9.82	BSC	PA	
96.	183055 J. Ramchandra Rac	01.7.53	Neither	LDC 09.12.76	27.9.82	27.9.82	SSLC	PA	
97.	189187 Nagabhushanam Missualla	01.7.58	Neither	Steno 04.10.82	04.10.82	04.10.82	B.Com	PA	
98.	184672 AS Saxena	01.7.59	Neither	Steno 04.10.82	04.10.82	04.10.82	M.Com	Clk	

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S. SHRI

33.	243376 N Thampi	12.11.55	Neither	Steno 15.11.73	15.11.78	17.6.82	SSLC	Clk
34.	313541 Smt Elay. T. Verghese	03.9.57	Neither	Steno 31.7.82	31.7.82	31.7.82	PUC(PD)	PA
35.	181495 Smt KVL Kumari	30.6.58	Neither	Steno 11.8.82	11.8.82	11.8.82	SSC	Clk
36.	194001 Smt Mary Thomas	11.4.56	Neither	Steno 25.8.82	25.8.82	25.8.82	SSLC	PA
37.	405299 Venugopalan P uY	03.7.51	Neither	LDC 15.2.72	10.5.74	30.8.82	B.Com	PA
38.	123047 Smt Nair WJ	21.2.54	Neither	LDC 24.12.79	14.9.82	14.9.82	SSC	PA
39.	225229 n Varkey	04.12.52	Neither	SBA 07.10.72	18.9.82	18.9.82	SSLC	PA
40.	170373 C Subramanyam uY	01.6.59	Neither	Steno 18.9.82	18.9.82	18.9.82	BA	Clk

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SISHRI

3. 243376 R Thampi	12.11.55	Neither	Steno 15.11.78	15.11.78	17.6.82	SSLC	C1k
4. 313541 Smt Elay T Verghese	03.9.57	Neither	Steno 31.7.82	31.7.82	31.7.82	PUC(PD)	PA
5. 181495 Smt KVL Kumari	30.6.53	Neither	Steno 11.8.82	11.8.82	11.8.82	SSC	C1k
6. 194001 Smt Mary Thomas	11.4.56	Neither	Steno 25.8.82	25.8.82	25.8.82	SSLC	PA
7. 405299 Venugopalan P	03.7.51	Neither	LDC 15.2.72	10.5.74	30.8.82	B.Com	PA
8. 123047 Smt Nair VJ	21.2.54	Neither	LDC 24.12.79	14.9.82	14.9.82	SSC	PA
9. 225229 n Varkey	04.12.52	Neither	SBA 07.10.72	18.9.82	18.9.82	SSLC	PA
10. 170373 C Subramanyam	01.6.59	Neither	Steno 18.9.82	18.9.82	18.9.82	BA	C1k

Contd...10/-

1	2	3	4	5	6	7	8	9	10
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Shri

91.	175195 Miss NV Naidu	11.5.54	Neither	LDC 21.4.77	20.9.82	20.9.82	PUC(PD)	PA
92.	151497 Smt SF Kulkarni	14.12.53	Neither	Steno 20.9.82	20.9.82	20.9.82	M.Com.	PA
93.	183253 DNR ac	01.6.57	Neither	LDC 11.8.79	24.9.82	24.9.82	M.Com, BL	Clk
94.	107005 RG Nair	03.2.40	Neither	Steno 01.1.73	01.1.73	25.9.82	SSLC	Clk
95.	A/9607099 Smt SG Das	12.12.50	Neither	Steno 27.9.82	27.9.82	27.9.82	BSc	PA
96.	183055 J. Ramchandra Rao	01.7.53	Neither	LDC 09.12.76	27.9.82	27.9.82	SSLC	PA
97.	189187 Nagabhushanam Missuala	01.7.53	Neither	Steno 04.10.82	04.10.82	04.10.82	B.Com	PA
98.	134672 AS Saxena	01.7.59	Neither	Steno 01.10.82	04.10.82	04.10.82	M.Com	Clk

Contd..114

S/Shri

	2	3	4	5	6	7	8	9
✓ 100	43349 P Joy	07.2.45	Neither	LDC 10.2.66	23.7.66	22.11.62	SSIC	Clk
✓ 100	1204 K S Ravindra Verma	15.8.56	Neither	LDC 25.3.81	22.12.82	22.12.82	Inter	PA
✓ 100	12154 S V Nair	29.5.60	Neither	Steno 08.1.83	08.1.83	08.1.83	HSC	Clk
✓ 100	12322 S Isela Viswanathan	28.1.59	Neither	Steno 25.1.83	25.1.83	25.1.83	SSIC	PA
✓ 100	43338 P Chandran	07.6.51	Neither	Steno 21.3.72	21.3.72	09.2.83	SSIC	Clk
✓ 100	12970 S Selajamany. CT	07.3.64	Neither	09.3.83 Steno	09.3.83	09.3.83	SSIC	PA
✓ 100	12186 P Pillai	22.2.60	Neither	Steno 12.3.83	12.3.83	12.3.83	SSIC	Clk
✓ 100	12410 S Indraj	31.5.58	Neither	Steno 21.3.83	21.3.83	21.3.83	HSC	PA
✓ 100	12603 S Rajan	08.9.57	Neither	Steno 30.3.83	30.3.83	30.3.83	SSIC	PA
✓ 100	12191 S Sivan	20.9.56	Neither	Steno 20.4.83	20.4.83	20.4.83	SSIC	PA

Contd..

1	2	3	4	5	6	7
12.	260174 CG KRISHNAN	03 Jun 42	Steno 64	Steno Pt 1.4.75	13 Mar 64	Neither
13.	100033 Mrs K BRASKARAN	26 Nov 39	Steno 68	Steno Pt 1.4.74	01 May 64	-do-
14.	113082 MR TULASKAR	08 Jun 37	Command Steno Exam	Steno Pt 1.1.70	02 Jun 64	-do-
15.	144033 S VENILTESWARLU	01 Jul 39	Command Steno Exam	Steno Pt 1.4.76	03 Jul 64	-do-
16.	435012 F GOPI NATHAN	15 Jun 40	SSLC 53	Steno Pt 1.3.79	23 Jul 64	-do-
17.	113073 NJ PILLAI	29 Jun 39	Command Steno Exam	Steno Pt 1.4.79	24 Jul 64	-do-
18.	400140 MV NAIR	05 May 40	Short Hand 120 WPM -80	Steno Pt 1.4.79	06 Aug 64	-do-
19.	305113 Smt VP NAIR	19 Jun 42	Command Steno Exam	Steno Pt 1.4.79	30 Sep 64	-do-
20.	305756 Smt SANTIKA CHANDRAN	28 May 40	Command Steno Exam	Steno Pt 1.11.79	17 Nov 64	-do-
21.	307599 PN RAO	22 May 43	Short Hand 120 WPM -80	Steno Pt 1.4.80	17 Nov 64	-do-
22.	308026 SUKUMARAN MC	05 Jun 42	Passed Steno Test	Steno Pt 1.4.81	19 May 65	-do-

Contd....3

STENOGRAPHERS

Annexure 8

SENIORITY COVERED UPTO 29 Apr 85

Ser No	MFS No & Name	Date of Birth	Qualification & Deptt Exam.	Pt/Opt	Seniority date as Stenographer	Whether SC/ST
1	2	3	4	5	6	7
1.	103282 Shri K Rajagopal	12 Oct 37	ShortHand 120 WPM 1978	Steno Pt 01.4.71	17 Apr 62	Neither
2.	165087 Shri M Natarajan	12 Jan 41	Command Steno Exam	Steno Pt 01.4.71	16 Jul 62	-do-
3.	430144 A Rajan	15 Apr 38	Steno-62	Steno Pt 1-4-71	13 Nov 62	-do-
4	148109 Shri R Krishnan	20 Aug 38	ShortHand WPM 120 1978	Steno Pt 01.4.71	10 Apr 63	-do-
5.	264037 Shri C Ramchandra Nair	11 May 30	Steno-73	Steno Pt 27.9.72	01 Jul 63	-do-
6.	158534 Shri K Krishna Prasad	28 Mar 41	Command Steno Exam	Steno Pt 05.6.73	03 Jul 63	-do-
7.	405059 Shri N Govindan Kutty	04 Apr 42	ShortHand 120 WPM 1976	Steno Pt 01.4.74	23 Jul 63	-do-
8.	175095 Shri IV Achuthan Nair	12 Jun 38	Steno 1968	Steno Pt 3.12.83	07 Aug 63	-do-
9.	412111 Shri AT Samuel	27 Mar 36	Steno 1988	Steno Pt 09.1.74	02 Sep 63	-do-
10.	151433 Shri CK Mathew	28 May 33	Steno 09.1.64	Steno Pt 01.4.75	09 Jan 64	-do-
11.	108187 Shri P Krishna Rao	15 Apr 41	Steno 09.3.64	Steno Pt 01.4.75	09 Mar 64	-do-

Contd...2

1	2	3	4	5	6	7
	<u>S/SERI</u>					
35.	181001 U VIJAYAN	13 Apr 48	SSLC-65 Passed Steno Short Hand 120 WPM 76	Steno Pt 15 Nov 68 01 Apr 81	Neither	
36.	182001 TM THANKAPPAN	12 Jan 45	SSLC-64 S/Hand Passed	Steno Pt 12 Dec 68 12 Dec 71	Neither	
37.	154442 Mrs SM NAIL	19 Sep 50	SSLC-66 Passed TT	Steno Pt 03 Mar 69 01 Apr 81	-do-	
38.	125200 Smt PN DEEMALATHI AMMA	22 May 45	SSC-65 Passed TT	Steno Pt 02 Apr 69 01 Apr 81	-do-	
39.	402201 MM SAMUEL	13 Feb 43	SSLC-63 Passed TT	Steno Pt 26 May 69 26 May 81	-do-	
40.	224511 GR PILLAI	26 Dec 46	SSLC-64 S/Hand Passed TT	Steno Opt 04 Aug 69 04 Aug 72	-do-	
41.	103385 TA THOMAS	28 Jul 45	SSLC-61 Passed TT	Steno Pt 05 Mar 70 01 Apr 81	-do-	
42.	263290 CR MENCN	15 Mar 49	SSLC-66 S/Hand TT Passed	Steno Opt 16 Jun 71 26 Jun 74	-do-	
43.	232949 VK DAMODARAN	01 Jul 50	SSLC-67 S/Hand TT Passed	Steno Pt 09 Jul 71 01 Apr 81	-do-	
44.	400542 Smt N RAJAMMA	29 Oct 43	SSLC-66 S/Hand Passed TT	Steno Pt 01 Sep 71 01 Sep 71	-do-	
45.	260213 C SUKUMARAN	10 Aug 50	SSLC-66 S/Hand & TT Passed	Steno Pt 09 Sep 71 01 Apr 81	-do-	
46.	167804 R JAYARAMAN	04 Oct 49	SSLC-66 TT	Steno Pt 04 Oct 71 01 Apr 81	-do-	

23.	303230 SIVAKUMAR PT	30 Oct 41	Command Steno Exam	Steno Pt 01.4.80	24 May 65	Neither
24.	307492 Mrs S ANGARAN	03 Feb 44	Passed Steno Test	Steno Pt 01.4.80	24 May 65	-do-
25.	307339 Mrs DK Thankappan	23 May 43	Command Steno Exam	Steno Cpt 25.5.63	25 May 65	-do-
26.	156965 Mrs T Thankappan	04 Jun 44	Passed Steno Test	Steno Pt 01.4.80	23 Aug 65	-do-
27.	304592 PS SULENDRAN	30 Jun 42	PU-63	Steno Pt 01.4.80	07 Feb 66	-do-
28.	113800 PTK NARAYANAN	10 Aug 41	SSLC-61 (FPS) Passed Steno Test	Steno Ppt 25.7.69	25 Jul 66	-do-
29.	470775 Miss H Fernan- dez	11 May 42	HSS-62 Steno-73	Steno Pt 30.5.80	16 Aug 66	-do-
30.	405082 PF VIJAYAN	11 Jan 44	SSLC-61 Short Hand 120 WPM 1978	Steno Pt 01 Apr 81	16 Nov 66	-do-
31.	470783 WM Varughese	17 Feb 44	SSLC-62 Short Hand 120 WPM	Steno Ppt 05 Dec 69	05 Dec 66	-do-
32.	263050 G CHIDAMBARAM	25 Apr 43	SSLC-61 Short Hand 120 WPM 13-12-83	Steno Pt 01 Apr 68	20 Jun 67	-do-
33.	431849 PC JOY	07 Feb 45	SSLC-61 Passed Steno-68	Steno Pt 01.4.81	23 Jul 68	-do-
34.	306718 CK CELNERAN	11 May 45	SSLC-62 Passed Steno-70	Steno Pt 01.4.81	05 Oct 68	-do-

1	2	3	4	5	6	7
189	175296 Kum SG PURANBARK	29 Jan 64	ISC TT	-	24 Dec 83	Neither
190	175284 SA PATELAK	31 Jan 61	SSC-76 TT	-	29 Dec 83	-do-
191	165298 Mrs UR TUSE	29.9.59	ISC-81 TT	-	05 Jan 84	-do-
192	192652 JATMCHAN VI	30.5.64	SSLC-79 TT	-	05 Jan 84	-do-
193	175285 Mrs MT NIKAM	01.3.62	SSC-79 TT	-	1 Jan 84	-do-
194	194018 Kum M Ushadevi NAIR	07.9.62	SSLC-79 TT	-	30 Mar 84	-do-
195	194019 RC PABDESHI	11.2.64	SSC-80 TT	-	19 Apr 84	-do-
196	190959 Smt NN RAJARSHI	30 Aug 60	SSC-75 B. Com-80	-	31 May 84	-do-
197	135063 M JAGANNETHAN	05 Apr 42	SSLC-69	LDC Pt 01.4.63	25 Jun 84	-do-
198	307966 SG THEKATEI	03.6.46	SSLC-63 TT	LDC Pt 28.4.78	25 Jun 84	-do-
199	148273 VE DEGRATHY	16 Feb 47	SSLC-64 TT	LDC Pt 01.10.80	25 Jun 84	-do-
200	159533 PM HARIDAS	29 Nov 49	SSLC-66 TT	LDC Pt 01.10.80	25 Jun 84	-do-
201	120003 AAS RAO	20 Nov 49	BA-73 TT-73	LDC CPT 21.10.75	25 Jun 84	-do-
202	196047 G SHETLA	18 Jun 65	SSC-82	-	29 Apr 85	-do-

(LV RAJU)

Col

Col (Pers)

for Chief Engineer

35 (30)

1	2	3	4	5	6	7
	S/SERI					
172	180322 Mrs MK LEFLAMANI	28 Jan 59	SSLC TT	Steno Oct 25 Jan 66	25 Jan 63	Neither
173	189200 Kum K DEGESWARI	14 May 63	ISSC 30 TT	-	17 Feb 63	SC
174	183319 GADI DEMUDU	19 Dec 57	SSC-57 TT	-	17 Feb 63	SC
175	167970 Smt JALA JAMANY OT	07 Mar 64	SSLC-81 TT	-	09 Mar 63	Neither
176	192136 P PILLAI R	22 Feb 60	SSLC-77 TT	-	12 Mar 63	-
177	199510 K VELAMALLI	31 May 58	SSC-81 TT	-	21 Mar 63	-do-
178	122303 PR RAJAN	06 Sep 57	SSLC-74 TT	-	30 Mar 63	-do-
179	121951 NR VISWAN	20 Sep 56	SSLC-74 TT	-	20 Apr 63	-do-
180	169504 G NAIR TG	10 Feb 59	SSLC-74 TT	-	12 May 63	-do-
181	113309 Mrs PT APTE	30 May 57	SSC-73 TT	-	02 Jun 63	-do-
182	184707 Kum ANNAMMA KM	02 Dec 58	SSLC-77 TT	-	24 Jun 63	-do-
183	108498 TP SASI	10 Aug 55	SSLC-71 TT	-	03 Jul 63	-do-
184	192816 Kum MARY FA	13 May 60	SSLC-75 TT	-	30 Jul 63	-do-
185	196015 Smt RAJAMMA	10 Jan 63	SSC-79 TT	-	05 Dec 63	-do-
186	189027 Kum C AYISHA	12 Feb 60	KII-32 TT	-	09 Dec 63	-do-
187	175203 Kum KEAN MM	17 May 64	SSC-80 TT	-	17 Dec 63	-do-
188	170896 RB KINGER	19 Aug 64	SSC-81 ESC-83 TT	-	20 Dec 63	-do-

Contd....14

MS-17025 Smt NV Makhlja GE (S) Pune 01.1.86 CE Pune Zone CME Pune

MS-17003 Smt MS Ahmed Wulla CE Pune Zone 01.1.86 CE Pune Zone CME Pune

MS-154497 Smt SF Kulkarni CE Pune Zone 18.1.94 SFE SC Pune In Situ

MS-19401 Smt MARY Thomas CE Pune Zone 26.6.89 In Situ

MS-157433 Smt GV Kangevari CE Pune Zone 01.1.86 In Situ

A/7429/87 Smt HC. Kumbhar CE SC Pune 01.5.89 In Situ

MS-263649 Smt G Raju CE Pune Zone 01.1.86 ESD Dehu Road

MS-157751 Smt AK Sharma CE SC Pune 01.1.86 In Situ

MS-167801 Smt R. Jayaraman CE SC Pune 01.1.86 In Situ

MS-18626 Smt Smt Jamma Thomas CE Hyderabad 01.1.86 CE Hyderabad Zone CME Secunderabad

MS-14066 Smt A Jayalakshmi CE RD Sec'bad 01.1.86 In Situ

MS-23349-Smt CE Hyderabad 01.1.86 In Situ

MS-406236 Smt PS Serty CE (AF) Bangalore 01.1.86 CE Hyderabad Zone

MS-11326 Smt NP Bhata CE (N) Bombay 01.1.86 In Situ

MS-104678 Smt Susarla Raja- CE (H) Bombay 01.1.86 CE (H) Bombay CME (NW) Bombay

A/9607099 Smt SG Das CE (H) Bombay 17.5.94 In Situ

MS-103385 Smt TA Thomas CE Pune Zone 01.1.86 In Situ

MS-18605 Smt Susamma Dose CE Jaipur Zone 01.1.86 In Situ

Reference : 625731/2986

Dakshin Kanan Mukhyalaya
Engineer Shakra
Headquarters Southern Command
Engineers Branch
Pune - 411 001

03 / 97

1. JACZ/28/ETB(S)
1. JACZ/28/ETB(S)

8 Feb 97
8 Feb 97

Chief Engineer
Chief Engineer

- Pune Zone, Pune.
- Madras Zone, Madras
- Hyderabad Zone, Secunderabad.
- Jaipur Zone, Jaipur
- (Navy) Bombay
- (Navy) Visakhapatnam
- (Navy) Kochi
- (Navy) Port Blair
- (AF) Bangalore
- (AF) Ahmedabad
- D&C Pune
- R&D Secunderabad
- (Fy) Bolangir

DGNP Vizag
ESD Dehu Road

PROMOTION CUM POSTING ORDER : STENOGRAPHER
GRADE III TO GRADE II

1. The following Stenographers Gde. III have been selected for promotion to Stenographer Gde. II, in this Command are posted to the units indicated against their names in the interewt of State:-

Srl No	MES No, Name and Designation	Zone/Unit where serving	Effective date of promotion	Zone/Unit where Posted	Remarks
1	2	3	4	5	6
1.	MES-154442 Smt Shyamala Nair	CE (AF) Ahmedabad CE (AF) Ichogaon	01.1.86	CE (AF) Ahmedabad CWE (AF), Ichogaon	
2.	MES-157256 Smt M Thomas	CE Pune Zone CE (CME) Kirkee	01.1.86	CE Pune Zone CWE Kirkee	
3.	MES-175195 Miss AV Naidu	CE R&D Sec'bad CE (P) (I) R&D Pashan	01.3.92	CE SC Pune	
4.	MES-170601 Smt SM Panse	CE Pune Zone	01.1.86	In Situ	
5.	MES-159541 Smt Mcena Haridas	CE SC Pune	07.1.86	In Situ.	

Col (Pers)

2/-

5. ACRs on the personnel who stand posted out will be initiated as per existing instructions.

6. This cancels this HQ PPO No 20/96 issued under No 132402/28/Steno/EIB(S) dated 27 Sep 96.

7. The promotees be informed that the above promotion is subject to the outcome of OA No 1225/96 filed by Shri A Sitaram and others in CAT Bombay, OA No 57197/ filed by Shri Vijayan in CAT Madras and OA No 2557/96 filed by Smt Marry Juliet Vincent and others in CAT Principle Bench Delhi.

8. Please ensure that action as envisaged below be taken immediately in respect of all promotees:-

(a) Place the promotees in position as Steno Gde II before 15 Feb 97.

(b) Publish PPO immediately notifying casualty regarding promotion of Steno Gde II and ante-dating of the promotion of Steno Gde II and handover the copies of PPO to SO 2 (Records) of this HQ by special courier.

(c) Detail your AO with Office Supdt to this HQ for fixation of pay alongwith audited copy of drawn statements.

(d) After fixation of pay, notify the casualty of pay fixation in PPO and prepare due/drawn statement and get it verified from concerned audit authorities.

(e) Submit the case for obtaining Govt sanction for charged expenditure to E-in-C's Branch alongwith the following documents:-

(i) Copy of Judgement dated 03 Aug 95.

(ii) Statement of Case.

(iii) Delay Report.

(iv) Audited copy of due/drawn statement/Audit Report

(v) PPO notifying casualties regarding promotion and pay fixation.

9. All action as above including payment of arrears to be completed by 22 Feb 97.

(Jasbir Singh)
Col
Col (Pers)
for Chief Engineer

Copy to:-

E-in-C's Branch, Army Hd New Delhi

All concerned CWEs/GEs/AGEs

Internal:-

ER/EIB(R-DPC)/EIB/ADP/ISO Folder/SO 2 (Pers)/Cps A-2 and A-4
EIO(S) Section - for immediate action as above.

24.	MES-170240 Shri K. Gopinathan Nair	CE (AF) Bangalore	01.1.86	In Situ.		
25.	MES-100821 Smt MT Varghese	CE Madras Zone CE (S) Bangalore	01.1.86	CE Madras Zone CWE Bangalore		
26.	MES-260212 Shri C. Annamony	CE (N) Kochi CWE Kochi	01.1.86	In Situ.		
27.	MES-136018 Smt D Mallige	CE (N) Port Blair	01.1.86	In Situ.		
28.	CME-3329 Smt Vijaya Radhakrishnan	CE Madras Zone	01.1.86	In Situ.		
29.	MES-183240 Smt T Radhadevi	DGNP Vizag	01.1.86	CE R&D Sec'bad		
30.	MES-181494 Smt MV Vijayalakshmi	DGNP Vizag	29.4.87	CE (AF) Bangalore CWE (AF) Sec'bad		
31.	MES-183236 Smt T Renuka	DGNP Vizag	01.1.86	CE (N) Vizag CWE (P) Vizag		
32.	MES-183955 Shri J Ramachandra Rao	DGNP Vizag	23.1.95	CE (N) Vizag CWE Vizag		
33.	MES-181432 Shri Rami Reddy Shankara Reddy	CWE (P) Fy Belangir	01.1.86	In Situ.		
34.	MES-183253 Shri D Nagabhushana Rao	CWE (P) Fy Belangir	01.5.94	In Situ.		
35.	MES-27684 Shri Wadhwanol	CE Jaipur Zone	01.1.86		Retd on 31 Mar 96.	

(Items thirtyfive only)

2. Promotees will assume higher appointments in the unit where posted on the dates as shown in Col 4 above.

3. Units/formations will ensure that the movement orders to the promotees are issued immediately latest by 10 Feb 97.

4. Promotees who are promoted before 27 Sep 1992 will be entitled to actual monetary benefits with effect from 27 Sep 1992 onwards. In other cases, this benefit will be admissible to the promotees from the date of promotion indicated in the promotion panel. Units/formations where the promotees stand posted will be responsible for claiming arrears of pay and allowance including pay fixation.

Appendix 1A
(Refers to Encl's Branch
letter No 41271/PA/E1R(Sub)
dated 5 Feb 97).

PANEL OF STENOGRAPHERS GRADE II FOR PROMOTION
TO STENOGRAPHER GRADE I IN MES

Ser No	MES No	Name	Stenographer grade I w.e.f.
✓ 1.	160257	Mrs J Halstead	12 Mar 86
✓ 2.	234975	Sh Amini Rajan	11 Aug 87
✓ 3.	305935	Sh Narain Dada	22 Sep 87
✓ 4.	162348	Smt RJ Radhamani	28 Jun 88
✓ 5.	108076	Sh VT Narayanan	20 Jun 88
✓ 6.	246920	Sh N C Chattopadhyay	27 Aug 88
✓ 7.	418100	Sh KJ Mathow	26 Mar 89
✓ 8.	181167	Smt Sathivada Rukmini Bangar	28 May 89
✓ 9.	400563	Sh Emmanuel M	01 Jan 91
✓ 10.	503591	Sh Virji Bakshi	01 Jan 91
✓ 11.	405287	Smt Prabha P Rao	01 Jan 91
12.	439035	Smt Reshme Elehi	01 Jan 91
13.	468529	John P George	01 Jan 91
14.	165087	M Notarajan ✓	01 Jan 91
15.	100033	Smt Kamala Bhaskaran	01 Jan 91
16.	305118	Smt Vasala P Nair ✓	01 Jan 91
17.	302732	Sh Darshan Kumar	01 Jan 91
18.	508461	Smt Susy	01 Jan 91
19.	302161	Sh Rajinder Pal Gandhi	01 Jan 91
20.	182001	Sh TM Thankappan *	
*Selected against S/T vacancy. He will be promoted on receipt of de-reservation sanction from Min of Def (D/JCM).			
✓ 21.	123822	Smt MA Adhav, S/C	01 Jan 91
✓ 22.	313121	Sh Jagdish Ram Jassal, S/C	01 Jan 91
✓ 23.	263598	Sh KK Raha, S/C	01 Jan 91
24.	225432	Smt Kamakhya Das, S/C	01 Jan 91
✓ 25.	238701	Sh Parichit Tirkey, S/T	

(Total twenty five persons only).

(AD Sudra)
Lt Col
Offg Dir (Pers)
for Engineer-in-Chief

35
40

Tele : 3019107

Coord & Pers Directorate/E1R(Sub)
Engineer-in-Chief's Branch
Army Headquarters
DHQ PO, New Delhi-110011

41271/PA/E1R(Sub)

5 Feb 97

Chief Engineer(s)

HQ Southern Command, Pune-1
HQ Eastern Command, Calcutta
HQ Western Command, Chandimandir
HQ Central Command, Lucknow
HQ Northern Command, c/o 56 APO

PANEL FOR PROMOTION FROM STENOGRAPHER GDE II
TO STENOGRAPHER GRADE I IN MES

1. On the recommendations of the DPC held at this Headquarters, Stenographers Grade II listed in Appendix 'A' to this letter have been approved for promotion to the grade of stenographer grade I.
2. The panel will be operative upto and including 29 Jan '98 unless reviewed earlier by the DPC or specifically extended beyond that date by the competent authority.
3. Actual appointments of Stenographer Gde I included in the panel will be made in the order shown therein subject to the availability of vacancies and issue of order of promotion by the competent authority.
4. Actual monetary benefits will be as per Govt of India, Min of Def New Delhi letter No 6(8)/95-DA-1023/93-D(Works) dated 31 Dec 96.
5. This supersedes the panels for promotion to Stenographers Gde I issued by this office under the following letters :-
 - (a). Letter No 41271/PA/E1R(Sub) dated 18 Jan 94.
 - (b) Letter No 41271/PA/E1R(Sub) dated 16 Apr 95.
 - (c) Letter No 41271/PA/E1R(Sub) dated 30 Jul 96.

D. Rudra
(D Rudra)
Lt Col
Offg Dir (Pers) 'C'
for Engineer-in-Chief

Encl : One.

Copy to :-

List 'B'

Inter al

E Coord-I, E1R(O), E1C(I)

6. MES/409382 Shri TM Abraham	26.11.63	Mar 83	Sep 83
7. MES/400470 Smt Omana John	13.11.65	13.5.83	13.6.87
8. MES/407084 Smt VV Laxmi	11.12.72	11.1.83	21.12.93

It is not clear that when the above individuals whose cases are similar to mine have been promoted after giving their original seniority why I am being denied the justice. It gives me an impression that the rules are interpreted to suit the situation, otherwise my seniority could have been fixed straight away based on the past cases which I had quoted in my earlier application instead of referring the case to E-in-C.

I am in this Grade since last 28 years and when an opportunity came for a promotion at the fag end of my service, this too is being denied to me which is quite injustice. I, therefore, request you to look into the whole case once again and bestow justice upon me as has been done in other cases.

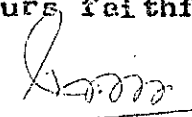
I request your honour to kindly pay your immediate attention to this matter and intimate your decision to enable me to decide further course of action in the matter.

Thanking you Sir,

Yours faithfully,

Secunderabad

31 Dec 1996


(PC Joy)
Steno

From:

PC JOY, Steno
C/O CE (Fy) Hyderabad
Parade Grounds
Sardar Patel Road
Secunderabad - 500 003

To

Chief Engineer (Through Proper Channel)
Southern Command
Pune - 411 001

CIRCULATION OF SENIORITY LIST - STENOGRAPHERS GDE III
IMPLEMENTATION OF FOUR GRADE STRUCTURE IN NES

Sir,

I am quite surprised to see the contents of your HQ letter No. 150101/4/Steno III/MISC/36/E1B(R-DPC) dated 18 Dec 96 wherein it is stated that my seniority has been correctly assigned wef 22.11.82. If it is so, a doubt arises as to how the others who came along with me have been given their original seniority and promoted immediately on their arrival.

As stated in my letter dated 9.12.96 I came to this Command in the interest of state when Chief Engineer (P) Itarsi moved to Secunderabad en-block. Hence provisions of CPRO 73/73 read with CPRO 11/75 is not at all applicable in my case since it was neither a compassionate ground posting nor adjustment of surplus/deficiency and therefore I should be given my original seniority i.e. 23 Jul 68 for promotion to Gde II and not from the date of my reporting in this Command.

To substantiate my above claim I would like to quote the following individuals who have reported this Command on similar situation and who have been promoted to next grade after considering their original seniority:-

Sl. No	MES No. & Name	Date of Apptt LDC/ D'Man Gde II	Date of arrival in Command	Date of promotion as UDC/D'Man I
1.	MES/408030 Shri BSS Pillai D'Man Gde II	May 65 (D'Man Gde II)	Mar 83	Sep 83 (D'Man Gde I)
2.	MES/400169 Shri PK Achuthan Nair	Promoted immediately on their arrival in this Command after giving their original seniority.		
3.	MES/405179 Shri T Kunjukunja Kutty			
4.	MES/30548 Shri PJ John	20.7.63	7.3.83	30 Jun 82 (ante-date)
5.	MES/466508 Shri VS Charyulu	11.7.63	6.1.83	-do-

(Contd ...2)

5. For your ready reference I am giving below the names of some of the subordinate staff who had reported to this Command like me and who have been promoted to next gde after allowing their original seniority. The provision of CPRO 73/73 were not applied to them at all:

Sl No	MES No. & Name	Date of App't LDC/ D'M Gde II	Date of arrival in Command	Date of Promotion as UDC/M'M Gde I
1.	MES/408030 Shri DSS Pillai D'M Gde II	May 63 (D'M Gde II)	Mar 83	Sep 83 (D'M Gde I)
2.	MES/400169 Shri PK Achuthan Naik, LDC	Promoted immediately on their arrival in this Command after giving their original seniority.		
3.	MES/405179 Shri T Kurjulanju Kutty LDC			
4.	MES/30548 Shri PJ John, LDC			
5.	MES/466508 Shri VS Charyulu LDC	20.7.63	7.3.83	30 Jun 82 (ante-date)
6.	MES/409382 Shri TM Abraham LDC	11.7.63	6.1.83	-do-
7.	MES/400470 Shri Omara John, LDC	26.11.63	Mar 83	Sep 83
8.	MES/407084 Shri VV Laxmi, LDC	13.11.65	13.5.83	13.6.87
9.	MES/407084 Shri VV Laxmi, LDC	11.12.72	11.1.83	21.12.93

6. CPRO 73/73 read with CPRO 11/73 is not applicable in my case since I have neither come on compassionate grounds nor on surplus/deficiency scheme. Had it been applicable to volunteers also, the above individuals would not have been promoted. It is, therefore, not clear that why CE SC is insisting that my case too, will come under the provisions of CPRO 73/73.

7. Sir, since last 28 years I am remaining in the same Gde without a single promotion and I have left with only 6 years service. If the situation goes like this I will have to retire in the same Gde where I began about 28 years back.

8. In view of above, and the attitude now adopted by CE SC I feel dejected, morally down and mentally upset. I, therefore, request your goodness to kindly go through my case and decide my case. Sir, if a favourable reply is not received within a months time, I will be constrained to approach the Court of Law for obtaining justice for which permission may also be granted.

Thanking you Sir,

Yours faithfully,

(PC JOI)

Steno Gde III

Secunderabad

10 Jan 97

From

MES/431849
PC JOY, Steno Gde III
C/O CE Fy Hyderabad
Secunderabad-3

To

Engineer-in-Chief's Branch
Army Headquarters
DHQ PO New Delhi -11

(Through Proper Channel)

CIRCULATION OF SENIORITY LIST - STENOGRAPHERS
GDE III : IMPLEMENTATION OF FOUR GRADE STRUCTURE
IN MES

Respected Sir,

1. With due respect I would like to submit the following few lines for your kind consideration, please:
2. Chief Engineer Southern Command, Pune has circulated compiled seniority list of Stenographers Gde III both of clerical and PA aptees wherein my name has been reflected at Srl No. 99 along with appointees of 1982. When represented against this seniority, CE SC has informed me that your seniority has been correctly assigned as 22.11.82 taking into consideration the provisions of CPRO 73/73 vide their letter No. 150101/4/Steno III/MISC/36/K1B(R-DPC) dated 18 Dec 96.
3. In this connection I would like to submit that I was appointed as Stenographer on 23 Jul 1968 by CE Central Command. When I was serving in Itarsi, volunteers were asked for posting to Secunderabad since CE (P) Itarsi was to be moved on-block to Secunderabad. Based on my willingness your HQ vide letter No. 79549/Hedak/EIC(1) dated 11 Aug 82 (copy enclosed) has issued my posting orders along with other volunteers in the interest of state. Accordingly I reported to CNE (P) Fy No 1 Hyderabad and was TOS on 23 Nov 82 vide PTO No. 8 dated 22 Nov 82 (copy enclosed). At the time of calling volunteers I was not told about losing my seniority. Had I been told about this I would not have volunteered for posting to this place. Further, P'Ken Gde II/LDCs who came to this Command as volunteers have since been promoted to next higher Gde after allowing their original seniority. It is, therefore, not understood why CE SC is adopting a different procedure in my case.
4. The matter was again taken up with CE SC vide my application dated 31 Dec 96 but no reply has been received so far. It is understood that DPC for promotion to Steno Gde II is being conducted at Pune based on Command Seniority as said in para 2 above. Had I been given the original seniority i.e. 23 Jul 68 my name would have been at Srl No. 2 and promoted to Gde II.

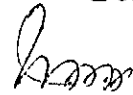
(f) My willingness for posting to Secunderabad was asked and accordingly I had given my willingness. Therefore, this is not a request posting on compassionate ground. After completing my tenure I was to be given a choice stn posting in Central Command and instead of that I was posted to Secunderabad in Southern Command based on my willingness. Therefore, question of my becoming surplus and thereby loosing my seniority does not arise at all.

(g) Further as per CPRO 11/75 (para 4) seniority of individuals centrally controlled on Corps/Service roster will not be disturbed under the revised seniority rules if they are adjusted/transferred within the Corps/Service.

2. In view of above I once again request your honour to kindly look into my case in the light of above and promote me also to Steno Gde II along with others after giving my original seniority, in which case I am prepared to give my revised option. I-f my above genuine request is not considered, Sir, I will be compelled to approach the Court of Law for obtaining justice which may kindly noted.

Thanking you,

Yours faithfully,



(PC Joy)
Steno Gde II

Secunderabad

07 Feb 1997

From:

MES/431849
PC Joy, Steno
CE Fy Hyderabad

To

Chief Engineer
Southern Command
Pune - 411 003

SENICRITY OF STENOGRAPHERS GDE I II : IMPLEMENTATION
OF FOUR GRADE STRUCTURE IN MES

Sir,

Further to my application dated 18 Jan 97 I would like to submit the following further points to support my claim of giving my original seniority:-

(a) I was posted to ITARSI in Jan 80 for completing my tenure service of three years. As per the policy on completion of tenure, choice station is called for. Further CE (P) Itarsi was to be shifted to Sec'bad. Therefore, the authority called for willingness. Accordingly I have also submitted my willingness along with others. I also was posted and moved to Secunderabad en-block.

(b) GE (P) Itarsi was never closed down but it was shifted en-block to Secunderabad. Therefore, surplus in that station does not arise. After completing the tenure the individuals were to be posted to their choice stations and accordingly those who had completed the tenure were posted to one of the choice stations and others were retained in CWE and GE's offices which were then existing there. In fact CWE (P) Fy No. 4 Itarsi where I was serving at the time of my posting to Secunderabad was closed down years after my departure from there.

(c) Therefore, the contention that there was surplus on account of closing down of CE (P) Itarsi is not correct.

(d) Since I was willing to be posted to Secunderabad my posting order was issued by E-in-C's Branch in the interest of state and travelled from Itarsi to Secunderabad at State expense and therefore, provisions of CPRO/73 is not applicable in my case.

(e) As mentioned in my letter dated 9 Dec 96 the following individuals whose names figure in the same E-in-C's Posting order where my name appears were promoted to UDC immediately on their arrival in this Command after allowing their original seniority:

- (i) MES/400169 Shri PK Achuthan Nair, LDC
- (ii) MES/405179 Shri T Kunjukunju Kutty, LDC

within 3 months from the communication of the order. It was also mentioned that in case the applicants are aggrieved by the decision taken by the Department as to the effective date, they are free to file fresh OA. In response to this E-in-C's Branch vide letter No. 90237/4593/E1C(Legal-B) dated 8 Dec 94 intimated me that "you will be considered for promotion along with other similarly placed Stenographers".

5. Finally it was decided to implement the order as per Hon'ble CAT Mumbai Judgement vide OA No 1023/93 wherein it was directed to extend the benefits of letter dated 6.2.89 as requested by the applicants with effect from 1.1.86 together with all consequential benefits.

6. To implement the order a seniority list of Stenographers was circulated by CE SC vide their letter No. 150101/21A/ Steno Cadre/56/E1B(R-DPC) dated 30 Nov 96 where my name appears at Sl No 99 assigning the seniority as 22.11.82 along with appointees of 1982. When represented against this, the Command Chief Engineer intimated that my seniority has been assigned from the date of my reporting in this Command taking into consideration the provisions of CPRO 73/73 read with CPRO 11/75.

7. I came to Southern Command in the interest of State when Chief Engineer (P) Itarsi (a tenure Station) moved to Secunderabad on-block. Hence provision of CPRO 73/73 is not at all applicable in my case since it was neither a compassionate ground posting nor adjustment of surplus/deficiency. Willingness of the individuals were asked for posting to Secunderabad since CE (P) Itarsi was going to be shifted on-block to Secunderabad. Here I would like to add that in Jan 1980 I was posted to CWE (P) No 2 Itarsi for doing my tenure service of 3 years and accordingly I was to be posted back to my choice station in 1982. But based on my willingness I was posted to Secunderabad along with others.

8. CE (P) Itarsi was never closed down but it was shifted to Secunderabad. Staff who had completed 2 or more years were posted to their choice stations and others were retained in CWE/GRs office which were then existing there. In fact CWE (P) Fy where I was serving at that time was closed down much after my departure. Therefore there was no surplus on account of this and hence my move cannot be treated on account of surplus. Even volunteers were asked from all over India to fill up the vacancies at CE (P) Fy Secunderabad and its subordinate offices. Further I have not asked for any posting. When Deptt asked my willingness I gave it. At that time it was not mentioned to me that I would forgo my seniority.

9. Individuals who are posted on compassionate grounds are not given TA/DA and joining time. In my case both were given to me.

10. I have been made Pt wef 1 Apr 84 by CE SC Pune. The permanency is made according to Command seniority list and if my original seniority can be considered for making me pt, it can also be considered for promotion to Cde II which is also based on Command seniority.

(Contd ... 3)

From:

MES/431849
PC JOY, Steno
Chief Engineer (FY)
Hyderabad

To

Engineer-in-Chief (Through Proper Channel)
Army Headquarters
DHQ PO New Delhi - 11

1) SENIORITY OF STENOGRAPHERS GDE III; IMPLEMENTATION
OF FOUR GRADE STRUCTURE IN ES

2) TO EXTEND BENEFIT OF GOVERNMENT LETTER DATED 6.1.77
FROM THE SAID DATE

Respected Sir,

1. With depressed mind I approach you Sir for justice on my promotion prospects. I am sorry to state that due to non-implementation of the provisions of Govt orders in its true perspective and in time, I have been deprived of my legitimate and genuine promotion, thereby my juniors were promoted more so they have been made to further ups. I am at the same stage where I begun my career about 29 years ago for no fault of mine. This has made me to sleepless nights. I have been subjected to such discrimination in an issue which is the main source of inspiration. I give below the circumstances leading to this predicament situation. Had the Government orders been implemented, as done by other Department, the plight of the MES stenos would not have been so worse.

2. I was appointed as Stenographer by CE CC Lucknow on 23 Jul 68 and came to Southern Command on 22 Nov 82 when CE (P) Itarsi moved en-block to Secunderabad. I was doing my had/tdmre service at that time at Itarsi.

3. In the meantime Stenographers of DRDO Establishment had filed a case to extend the benefits of Cabinet Secretariate (Deptt of Pers) OM No 1/8/72-Estt(D) dated 6 Jan 77 and the case was decided in favour of the applicants. This Govt order was not implemented in MES whereas other Departments filled up the posts in accordance with the said provision. On a careful study of the Government order, you will agree that I was due for promotion atleast from the date of issue of Government order dated 6.1.77. Had the promotion effected wef 6.1.77 as per the above said OM I would have been promoted to Steno Gde II much before my coming over to Southern Command. This has been denied to me for the reasons best known to your HQ which resulted in promotion to my juniors.

4. Further, the above Government order has been modified and Four Grade Structure formulated vide Government of India Min of Pers Public Grievances & Pension (Deptt of Pers & Trg) OM No 28034/1/88/Estt(D) dated 6.2.89. This was also not made applicable in MES. Therefore, myself along with 9 others had filed a similar case in the Hon'ble CAT Hyderabad vide OA No 478/92. The case was heard and disposed of on 6 Sep 94 with the direction to the Respondent to extend the benefit

(Contd ... 2)

15. Lastly but not the least I may mention here that I am appointed as Stenographer after having passed the recruitment test at a speed of 100 words per minute in stenography. I have been relegated to Stenographer Gde III for which minimum stenographic speed is 80 words per minute thereby brought me to new lower grade structure. If that is the case I should be considered for promotion to Gde II after completion of 5 years as Gde III service if.

17. In view of above, I request you to kindly

(a) restore my seniority wef 23 Jul 68 for promotion to Gde II as I have not come to this Command at my request. My transfer was in the interest of service. It is also not under surplus deficiency scheme. Therefore, I should be placed at the appropriate place.

(b) Promoted to Gde I over and above my seniors with all benefits.

(c) Post me at Secunderabad since vacancy of Gde I as well as Gde II were available at that time, since I being the junior most in the Station

and

(d) to extend the benefit of Government letter dated 6.1.77 from the said date with all consequential benefits.

18. I request you Sir to consider the case objectively, fairly and justly and favour me with order within a period of 2 months failing which I will be compelled to resort to Tribunal for redressal of my grievances.

Thanking you Sir,

Yours faithfully,

Joym

(PC JOY)

Secunderabad

27 Feb 97

Advance copy to:-

Engineer-in-Chief's Branch (E-1R)
Army Headquarters
DHQ PO New Delhi - 110 011

Since no reply has been received to my earlier representations from CE SC and the matter require your immediate attn advance copy endorsed.

... 2)

11. Further as per CPRO 11/75 (para 4) seniority of individuals centrally controlled on Corps/Service roster will not be disturbed under the revised seniority rules if they are adjusted/transferred within the Corps/Service. Accordingly I have been correctly shown at Srl No (2) in the Command seniority list circulated earlier.

12. Further the following individuals who came along with me from Itarsi have been promoted to next grade after allowing their original seniority:-

- | | |
|---|---|
| 1. MES/400169
Shri PK Achuthan Nair, LDC | } promoted to UDC immediately on their arrival in this Command. |
| 2. MES/405179
Shri T Kunjukunju Kutty, LDC | |

13. Apart from the above individuals who have reported this Command as Volunteers have been promoted to next grade after considering their original seniority. For your ready reference I give below the names of some of the individuals who are now stationed at Secunderabad itself:

<u>Sl No</u>	<u>MES No & Name</u>	<u>Date of apptt LDC/ D'Man Gde II</u>	<u>Date of arrival in Command</u>	<u>Date of promotion as UDC/D'Man</u>
1.	MES/408030 Shri BSS Pillai D'Man Gde II	May 63 (D'Man Gde II)	Mar 83	Sep 83 (D'Man Gde I)
2.	MES/30548 Shri PJ John, LDC	20.7.63	7.3.83	30 Jun82 (ante-date)
3.	MES/466308 Shri VS Charyulu LDC	11.7.63	6.1.83	-do-
4.	MES/466 409382 Shri TM Abraham LDC	26.11.63	Mar 83	Sep 83
5.	MES/400470 Smt Omana John, LDC	13.11.65	13.5.83	13.6.87
6.	MES/407084 Smt VV Laxmi, LDC	11.12.72	11.1.83	21.12.93

14. It is not clear that when the above individuals whose cases are similar to mine have been promoted after giving their original seniority why I am being denied the justice. It gives me an impression that the rules are not correctly interpreted and followed leading to discrimination.

15. Now that promotion orders of Stenographers Gde II have been issued and I have been left out which has resulted in injustice to me and perse discriminatory.

(e) It is also informed that re-option to PA Cadre has been called for from the individual, he being a petitioner in OA No 478/92 filed at CAT Hyderabad.

3. With regard to promotions granted to certain other individuals(LDCs) taking the initial date of appt in Central Command will be dealt with separately as per the directions of E-in-C's Branch.

4. The individual may please be informed suitably at your end.


(Ram Kala)
EE
SO2 (Pers)
for Chief Engineer

Copy to :-

Engineer-in-Chief's Branch
Army Headquarters
DHQ PO
New Delhi-110011

- It is requested that this HQ letter No 150101/4/Steno-III/MISC/44/EIB(R-DPC) dt 18 Feb 97 under which individual's earlier application was forwarded together with our comments may please be referred to. A copy of individual's present representation dt 07 Feb 97 is enclosed for information.

It is requested that an early decision in the matter may please be conveyed as the individual expressed in para 2 of his application to approach Court of Law.

Encls : Application dt 07 Feb 97.

Tele Mil : 602708

Mukhya Abhiyanta
Dakshin Kaman
Chief Engineer
HQ Southern Command
Pune-411001

150101/4/Steno-III/Misc/ 48 /EIB(R-DPC) 2 Mar 97

Chief Engineer
Hyderabad
Secunderabad-3

CONTENT CASE: IMPLEMENTATION OF FOUR GRADE
STRUCTURE IN MES- MES-431849 SHRI PC JOY, STENO GDE-III

1. Reference your office letter No.100430/Steno/29/EIB(P) dated 08 Feb 97.
2. The case in respect of Shri PC Joy has already been taken up with E-in-C's Branch for their clarification/decision. However, the following clarifications are furnished for the information of the individual with reference to his representation dt 07 Feb 97 received vide your letter under reference :
 - (a) The individual was appointed initially in Central Command. He was posted to tenure Station as per his turn in that Command. On completion of tenure, he was to be posted to one of his choice stations in that Command. In such a case there will not be any change in his seniority.
 - (b) He was posted to CE(FY) Hyderabad as he had Volunteered for the same. This is a posting ordered by E-in-C's Branch to adjust deficiencies in CE(FY)Hyderabad after obtaining Volunteers. Evidently this move is not an en-block move as stated by the individual.
 - (c) The individual has initially exercised his option for " Clerical Cadre". If he retains the same option there will not be any change in the seniority since seniority for further promotion to O/S Gde-II is centrally controlled by E-in-C's Branch.
 - (d) Since the individual has exercised his re-option to PA Cadre and the promotion to Steno III to Steno II (Earlier known as PA) is controlled locally by respective Commands, the seniority has to be reckoned from the date on which he physically reported in a different Command(in this case from Central Command to Southern Command) as per CRRO 73/73 read with CPRO 11/75

Contd...2/-

have come as Volunteer. CPRO 73/73 read with CPRO 11/75 deals with compassionate ground posting/surplus posting and not for volunteers. The officers who were dealing this subject earlier have allowed the promotion of these individuals after going through the rules on the subject and to declare it as "wrong" at this stage is not justified and directly attack the integrity of the officers.

3. It is not understood as to why CE SC is not considering this as an on-block move. CE (P) Itarsi moved to Secunderabad along with volunteer staff, full furniture items, T&P including vehicles and started functioning wef 10 Dec 82 in a hired accn.

4. I have been made Pt wef 1 Apr 81 by CE SC based on the Command seniority which means my original seniority was taken into consideration while fixing Command seniority. Further immediately on my arrival here CE SC published Command seniority list of stenographers as on 29 Apr 85 where my seniority has been correctly shown at Srl No 33 and even in the list published in Jun 96 my name has been shown correctly at Srl No. 1

5. I have taken up the case of seniority with CE SC on 26 Nov 96 and still no final decision has been communicated to me. In the meantime CE SC has asked my re-option. Since my seniority was under correspondence, I gave a conditional option. Now that I have not been promoted in the just concluded DPC, even though my juniors have been selected for the post of Gde I, the option has become invalid. When my original seniority is counted for promotion to Gde I, I shall give my re-option again.

6. Seniority list was circulated on 30.11.96 whereas my conditional re-option was given on 10.1.97. Therefore the contention of Chief Engineer Command that 'since the individual has exercised his re-option the seniority has to be reckoned from the date of arrival in this Command' is not correct.

7. The Hon'ble CAT Hyderabad bench in his judgement dated 6.9.94 on OA No 478/92 had directed the Deptt to extend the benefit of OM dated 6.1.77 to all the 10 applicants within 3 months. The judgement did not mention about any option to be taken from the applicants. My case has not been considered even after a lapse of 2½ years.

8. Sir, I am serving in this Deptt since last 29 years without a single promotion and you can well imagine my condition when my juniors have been given two promotion at a time. In view of above, I request your honour to kindly consider the case objectively, fairly and justly and intimate your decision at the earliest.

Thanking you Sir,

Yours faithfully,

Secunderabad

12 Mar 97

(PC JOY)

Advance copy to:-

E-in-C's Branch - since the matter requires immediate
Army Headquarters attention of your honour, an advance
DHQ PO New Delhi-11 copy endorsed.

42
47

From

MES/431849
PC JOY, Steno
C/O CE (Fy) Hyderabad
Secunderabad

To

Engineer-in-Chief's Branch
Army Headquarters
DHQ PO New Delhi - 110 011
(Through Proper Channel)

CONTEMPT CASE : IMPLEMENTATION OF FOUR GRADE STRUCTURE
IN MES

Respected Sir,

I would like to invite your kind attention to CE SC Pune letter No. 150101/4/Steno-III/Misc/48/E1B(R-DPC) dated 3 Mar 97. From this letter it is clear that CE SC is making my case as "surplus/deficiency" on the basis of the subject mentioned on the Posting order of E-in-C's Branch. This is not correct. There was no surplus at Itarsi. This fact can be verified from the records available at CE CC Lucknow office/E-in-C's Branch. The subject in the posting order has been typed inadvertently which is very clear from CE (P) Itarsi letter No. 11030/EMP/85/E1 dated 21 Sep 82 (copy enclosed). Had there been surplus, CE (P) Itarsi would not have modified the subject. Further in case of surplus the surplus staff should have been posted to another tenure station to complete the balance tenure. No one from Itarsi was sent to another tenure station on account of so called 'surplus'. I have moved to Secunderabad in the interest of state after giving up my claim of choice Stn posting. I was also not told that I will forfeit my seniority. I was also by then I had already completed 34 months at that stn and after completing another 2 months I could have gone to my choice stn. The Deptt had asked for willingness of individuals for posting to Secunderabad and by giving my willingness I have kept in view the interest of state. CE SC had been promoting such individuals right from 1983 uptill recently. In these 13 years at least 4 sets of officers must have looked after the portfolio and all have agreed to the views of their predecessors. Now all of a sudden a different procedure is being adopted in my case for the reasons best known to Command office. It is therefore evident that CE SC office is deliberately denying justice to me for no fault of mine.

2. E-in-C's office very often calls volunteers from all over India to fill up the vacancies elsewhere. Does it mean that this is on account of surplus. In this case also volunteers were asked from All over India to fill up the vacancies at CE (P) Fy Hyderabad and its subordinate offices. In response to this a large number of staff were posted to this Command as Volunteers and many of these people have been promoted subsequently to next higher gde after allowing their original seniority. In CE SC office itself one Gde III Steno who have come to this Command as volunteer has been promoted to Gde II in the near past. Therefore it is very clear that CPRO 73/73 is not applicable to individuals who

(Contd ... 2)

Tele :23

Headquarters
Chief Engineer (Project)
ITARSI (MP)

11030/BMP/85/E1

21 Sep 82

CWE (P) Fy No 1 Itarsi
CE B/R (Fy No 1
BPO CPS Itarsi

INTER COMMAND POSTINGS/TRANSFERS : SUBORDINATES

1. Reference CE CC Lucknow letter No 901300/IB/20/E1C(I) dated 21 Aug 82.

2. The undermentioned individuals have been permanently posted to the formations noted against each:-

Srl No	Name & Designation	From	To	Remarks
1	MES/431849 Shri PC Joy, Steno	CWE (P) Fy	CWE(P) Fy Hyderabad	To be relieved by 15.10.82.
2.	MES/420021 Shri BC Bora, Chow	-do-	-do-	-do- 30.9.82
3.	MES/NYA Shri Govindprasad, Safaiwala	GE(P) Fy No 1	CE(P) Fy Hyderabad	-do- 15.10.82
4.	MES/NYA Shri Manu Singh, Chow	BSO CPS	CWE (P) Fy Hyderabad	-do 30.9.82

Cep

3. Chief Engineer desires that necessary movement order be issued as per date given above with copy to E-in-C's Branch, CE CC Lucknow, CE SC Pune, CDA Bangalore and ACDA Secunderabad 3 accordingly.

Aurthy:- Sinc's Branch Army HQ letter No 79549/Medak/E1C(I) dated 11 Aug 82 and CE CC Lucknow No 901300/IB/20/E1C(I) dated 21 Aug 82.

Sd/- xxx
(D Vadivelu)
EE/SO 2 (Pers)
for Chief Engineer

Copy to:-

BMP Cell

ELO

- xxx

xxx

xxxx

Tele Mil : 602708

PRIORITY

Mulchya Abhiyanta
Dakshin Kaman
Chief Engineer
HQ Souther Command
Puno-411001

150101/4/Steno-III/MISC/47/EIB(R-DPC)

30 Apr 97

Engineer-in-Chief's Branch(EIC)
Army Headquarters
Kashmir House
DHQ, PO.
New Delhi-110011

CONTEMPT CASE: IMPLEMENTATION OF FOUR GRADE
STRUCTURE OF STENOGRAPHERS IN MES-COUNTING OF
SENIORITY ON REPORTING TO THIS COMMAND FROM
CENTRAL COMMAND : MES-431849 SHRI PC JOY, STENO GDE-III
OF CE(FY)HYD SECUNDERABAD

1. References :-

- (a) This HQ letter No 150101/4/Steno-III/Misc/44/EIB(R-DPC) dated 18 Feb 97.
- (b) This HQ letter No 150101/4/Steno-III/Misc/48/EIB(R-DPC) dated 03 Mar '97 addressed to CE(FY) HYD Secunderabad with a copy to you alongwith representation dated 07 Feb 97.
- (c) This HQ letter No 150101/4/Steno-III/Misc/67/EIB(R-DPC) dated 27 Mar 97.

2. The above named individual has submitted again another representation dated 17 Apr 97 (received under CE (FY) HYD Secunderabad letter No 100430/Steno/47/EIB(P) dated 19 Apr 97.) The same is forwarded herewith since it is addressed to your HQ.

3. It is requested that the decision may please be communicated at the earliest.

(Ram Kala)
EE
SO 2 (Pers)
for Chief Engineer

Copy to :-

Chief Engineer (FY) HYD
Opp : Parade Grounds
Sardar Patel Road
Secunderabad -500003

-1. Reference your office letter No 100430/Steno/47/EIB(P) dt 19 Apr 97.

2. The decision on the above representations will be communicated to you on receipt.

45
5

From:

PC JOY
C/O CE (Factory)
Parade Grounds, SP Road
Secunderabad-500 003 (AP)

To

Engineer-in-Chief's Branch (E1C) (Through Proper Channel)
Army Headquarter
DHQ PO
New Delhi - 110 011

CONTEMPT CASE ; IMPLEMENTATION OF FOUR GRADE STRUCTURES
OF STENOGRAPHERS IN MES - COUNTING OF SENIORITY ON
REPORTING TO THIS COMMAND FROM CENTRAL COMMAND ;
MES/431849 SHRI PC JOY, STENO GDE III

Sir,

1. Reference

(i) My representation dated 18 Jan 97 forwarded to your HQ vide CE SC Pune letter No. 150101/4/Steno III/MISC/44/E1B(R-DPC) dated 18 Feb 97

(ii) My Representation dated 7 Feb 97 forwarded to your HQ vide CE SC Pune letter No. 150101/4/Steno III/MISC/48/E1B(R-DPC) dated 3 Mar 97.

(iii) My Representation dated 27 Feb 97 forwarded to CE SC Pune vide CE (Fy) Hyderabad letter No. 100430/Steno/40/E1B(P) dated 3 Mar 97

(iv) My representation dated 12 Mar 97 forwarded to your HQ vide CE SC Pune letter No. 150101/4/Steno III/MISC/67/E1B(R-DPC) dated 27 Mar 97.

(v) My representation dated 17 Apr 97 forwarded to your HQ vide CE SC Pune letter No. 150101/4/Steno III/MISC/87/E1B(R-DPC) dated 30 Apr 97

(vi) CE SC Pune letter No. 150101/4/Steno-III/MISC/107/E1B(R-DPC) dated 18 Jun 97

(vii) CE SC Pune letter No. 150101/4/Steno-III/MISC/108/E1B(R-DPC) dated 26 Jun 97.

2. It is unfortunate that I have still not received any reply from your office even after a lapse of 6 months.

3. Your goodself is, therefore, once again requested to look into the matter and give justice by allowing my original seniority for promotion to Steno Gde II.

Thanking you Sir,

Yours faithfully,

Secunderabad

18 Jul 1997

(Signature)
(PC JOY)
Steno Gde III

Tele Nil : 602700

Mukhya Abhiyanta
Dakshin Kanak
Chief Engineer
HQ Southern Command
Pune-411001

150101/4/Steno-III/21/EIB(R-DPC)

4 AUG 97

Engineer-in-Chief's Branch (EIC)
Army Headquarters
Kashmere House
DHQ, PO
New Delhi-110011

CONCEPT CASE : IMPLEMENTATION OF FOUR GRADE
STRUCTURE OF STENOGRAPHERS IN MES-COUNTING OF
SENIORITY ON REPORTING TO THIS COMMAND FROM
CENTRAL COMMAND : MES-431049 SERI PC 307 STENO
ODR-III OF CE (PY) HYD SECUNDERABAD

1. Reference to this HQ letter Nos :-

- (a) 150101/4/Steno-III/Misc/107/EIB(R-DPC) dt 18 Jun 97.
- (b) 150101/4/Steno-III/Misc/106/EIB(R-DPC) dt 26 Jun 97.

2. A further application dated 18 Jul 97 in respect of MES-431049 Shri PC 307, Steno-III received under Chief Engineer (Py) Hyd Secunderabad letter No 100430/Steno/58/EIB(P) dated 23 Jul 97 is forwarded herewith since the same is addressed to your HQ. It is requested that decision/clarification may please be communicated at the earliest.

Encls : One

(Res Kala)
SE
SO 2 (Pers)
for Chief Engineer

Copy to :-

Chief Engineer (Py) Hyd
Opp Parade Grounds
Gardner Patel Road
Secunderabad-500002

for info wrt your letter No
100430/Steno/58/EIB(P) dated 23 Jul
The decision/clarification will be
intimated on receipt please.

(52)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH .

AT HYDERABAD

O.A.No.1418/97

Date of Order : 28.10.97

BETWEEN:

P.C.Joy

.. Applicant.

AND

The Union of India represented by:

1. The Secretary to Govt. of India,
Ministry of Defence, New Delhi.
2. The Engineer-in-Chief,
Army Headquarters, Kashmir House,
DHQ PO New Delhi.
3. Chief Engineer,
Southern Command,
Pune.
4. Chief Engineer (Fy) Hyderabad
Opp:Parade Ground,
Sardar Patel Road,
Secunderabad.

.. Respondents.

- - -

Counsel for the Applicant

.. Mr.K.S.R.Anjaneyulu

Counsel for the Respondents

.. Mr.V.Rajeswara Rao

- - -

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

- - -

O R D E R

X As per Hon'ble Shri B.S.Jai Parameshwar, Member(J))(

- - -

Mr.D.Subrahmanyam, for Mr.K.S.R.Anjaneyulu, learned counsel for the applicant and Mr.V.Rajeswara Rao, learned standing counsel for the respondents.

2. The applicant was initially appointed as Stenographer on 23.7.68. It is stated that he worked at Allahabad thereafter posted at Secunderabad in the office of CE (Fy) Hyderabad. He has been working at Secunderabad since 1982. He was posted at Port Blair

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.. 2 ..

for 2 years during the period 1994-96 and thereafter posted back to Secunderabad where he is presently working. He submits that he along with other similarly situated Stenographers filed O.A.No.478/92 before this Tribunal for extending the benefit of judgement in OA.539/90 dated 9.9.91 of C.A.T. Ernakulam Bench ^{for} ~~in~~ upgrading the post of Stenographers attached to Officers drawing the pay in the pay scale of 1500-2000 and above (pre-revised) as on 6.1.77 in the office of Respondent No.4 and to consider the applicants along with other eligible Stenographers for promotion to upgraded post in terms of O.M.No.1/8/72-Estt (D), dated 6.1.77 with all consequential benefits.

3. It is submitted that OA.478/92 was disposed of with a direction to the respondents to extend the benefit of the judgement in OA.123/93 of Jaipur Bench and in case the applicants are aggrieved by the decision taken by the respondents in the matter they shall be free to file a fresh OA. The case of the applicant is that his seniority in the grade III Stenographers was counted only from 1982 instead of 1968.

4. The respondents by the letter dated 18.12.96 clarified that DPC for promotion from Stenographer Grade-III to Steno II ^{would} ~~will~~ be conducted at Command level. As such the seniority of Steno I Grade-III who exercised re-option for PA cadre will reckon from the date of reporting to this Command only in terms of CPRO 73/73 read with CPRO 11/75. They further stated that the case is being referred to E in C's Branch for further clarification in view of the points brought out in the representation. Decision of E-in-C's Branch if conveyed to fix the seniority other than the seniority mentioned in para-3 will be communicated on receipt.

Je

5. The applicant submitted a representation dated 12.3.97 (A-16) and submitted a reminder on 18.7.97, and the same was forwarded to Engineer in Chief's Branch by letter dated 4.8.97 for taking a decision giving clarification of the representation of the applicant dated 12.3.97.

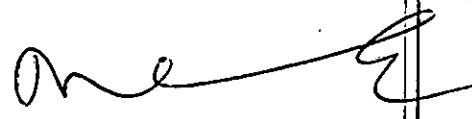
6. Since the representation of the applicant dated 12.3.97 is still under consideration by the Engineer in Chief, we direct the respondents to take a decision on the representation within two months from the date of receipt of a copy of this order.

7. With the above direction the OA is disposed of at the admission stage itself. No costs.



(B.S. JAI PARAMESHWAR)
Member (Judl.)

28.10.97

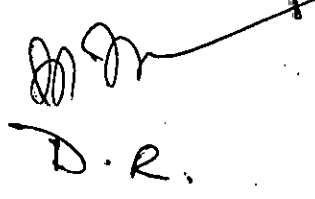


(R.RANGARAJAN)
Member (Admn.)

Dated : 28th October, 1997

(Dictated in Open Court)

sd


D.R.

OA.1418/97

Copy to:-

1. The Secretary to Govt. of India, Ministry of Defence, New Delhi.
2. The Engineer-in-Chief, Army Headquarters, Kashmir House, DHQ PO, New Delhi.
3. The Chief Engineer, Southern Command, Pune.
4. The Chief Engineer(Fy) Hyderabad, Opp:Parade Ground, Sardar Patel Road, Secunderabad.
5. One copy to Mr. K.S.R.Anjaneyulu, Advocate, CAT., Hyd.
6. One copy to Mr. V.Rajeswara Rao, Addl.CGSC., CAT., Hyd.
7. One copy to BSJP M(J), CAT., Hyd.
8. One copy to D.R.(A), CAT., Hyd.
9. One duplicate copy.

srr

2/11/97
9
TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR :
M (J)

Dated: 28-10-97

ORDER/~~JUDGMENT~~

M.A./R.A/C.A.NO.

in
O.A.NO. 1418/97

Admitted and Interim Directions
Issued.

Allowed

Disposed of with Directions

Dismissed

Dismissed as withdrawn

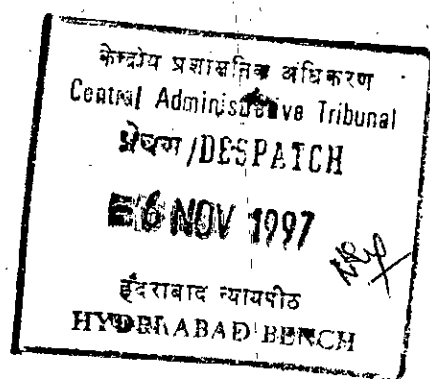
Dismissed for Default

Ordered/Rejected

No order as to costs.

YLKR

II Court



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD
M.A.NO.76/98 in O.A.NO.1418/97

Between: Dt. of Order: 26.2.98.

1. The Secretary to Govt. of India, Min.of Defence, New Delhi.
2. The Engineer in Chief, Army Head Quarters, Kashmir House, DHQ PO., New Delhi.
3. Chief Engineer, Southern Command, Pune.
4. Chief Engineer(FY), Hyderabad, Opp.Parade Grounds, Sardar Patel Road, Secunderabad.

...Applicants/Respondents.

And
P.C.Joy

...Respondent/Applicant.

Counsel for the Applicants :. Mr.V.Rajeswara Rao

Counsel for the Respondents : Mr.K.S.R.Anjaneyulu

CORAM:

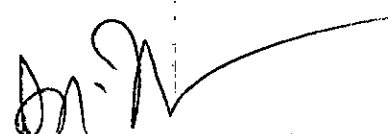
THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J)

THE TRIBUNAL MADE THE FOLLOWING ORDER:

Sri Rajeswara Rao for the applicants in the M.A. Sri K.S.R. Anjaneyulu for the respondents(applicant in the O.A.)

Time is granted upto 9.4.1998. M.A. is ordered accordingly.


DEPUTY REGISTRAR

To

1. The Secretary to Govt.of India, Min.of Defence, New Delhi.
2. The Engineer in Chief, Army Head Quarters, Kashmir House, DHQ PO, New Delhi.
3. Chief Engineer, Southern Command, Pune.
4. Chief Engineer(FY), Hyderabad, Opp. Parade Grounds, Sardar Patel Road, Secunderabad.
5. One copy to Mr.V.Rajeswara Rao, Advocate, CAT, Hyderabad.
6. One copy to Mr.K.S.R.Anjaneyulu, Addl.CGSC, CAT, Hyderabad.
7. One duplicate copy.

YLKR

11/3/98

2 Drafts -

7

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE MR. B. RANGARAJAN : M(A)

AND

THE HON'BLE MR. B. S. JAI PARAMESHWAR :
M(J)

DATED: 26/2/98

~~ORDER/JUDGMENT~~

M.H./R.A/C.A.NO. 76/98

in

C.A.NO. 1418/97

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

DISMISSED FOR DEFAULT

~~MA~~
~~ORDERED/REJECTED~~

NO ORDER AS TO COSTS.

II COURT

YLKR

केन्द्रीय प्रशासनिक अधिकरण Central Administrative Tribunal वैद्युत/DESPATCH - 3 MAR 1998 हयराबाद बेंच HYDERABAD BENCH
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(59)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

M.A.NO.134/98 in O.A.NO.1418/97

Between:

Dt. of Order: 26.2.98

P.C. Joy

...Applicant.

And

1. The Secretary to Govt. of India, Min. of Defence, New Delhi.
2. The Engineer in Chief, Army Head Quarters, Kashmir House, DHQ PO, New Delhi.
3. Chief Engineer, Southern Command, Pune.
4. Chief Engineer (FY), Hyderabad, Opp. Parade Ground, Sardar Patel Road, Secunderabad.

...Respondents.

Counsel for the Applicant : Mr. K.S.R. Anjaneyulu

Counsel for the Respondents : Mr. V. Rajeswara Rao

CORAM:

~~Heard Sri K.S.R. Anjaneyulu for the applicant and Sri Rajeswara Rao for the respondents. The M.A. is filed for expediting the disposal of the representation of the applicant taking into account the decision of the Mumbai Bench of the Tribunal in O.A.No.344/97 dated 20.10.97 (Annexure-II to the M.A.). It is not necessary at this stage to consider any further judgment which has been passed subsequently. The applicant may suitably represent his case to the Authorities. However the respondents shall implement the orders, as the time fixed has already been elapsed, on or before 9.4.1998 taking into consideration the contentions raised in the representation dated 12.3.1997.~~

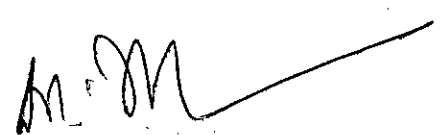
THE HON'BLE SHRI R. RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (J)

THE TRIBUNAL MADE THE FOLLOWING ORDER:

Heard Sri K.S.R. Anjaneyulu for the applicant and Sri Rajeswara Rao for the respondents. The M.A. is filed for expediting the disposal of the representation of the applicant taking into account the decision of the Mumbai Bench of the Tribunal in O.A.No.344/97 dated 20.10.97 (Annexure-II to the M.A.). It is not necessary at this stage to consider any further judgment which has been passed subsequently. The applicant may suitably represent his case to the Authorities. However the respondents shall implement the orders, as the time fixed has already been elapsed, on or before 9.4.1998 taking into consideration the contentions raised in the representation dated 12.3.1997.

M.A. is ordered accordingly.


DEPUTY REGISTRAR

..2..

Copy to:

1. The Secretary to Govt. of India, Min.of Defence, New Delhi.
2. The Engineer in Chief, Army Head Quarters, Kashmit House, DHQ PO., New Delhi.
3. Chief Engineer, Southern Command, Pune.
4. Chief Epgineer(FY), Hyderabad, Opp.Parade Ground, Sardar Patel Road, Secunderabad.
5. One copy to Mr.K.S.R.Anjaneyulu, Advocate,CAT,Hyderabad.
6. One copy to Mr.V.Rajeswara Rao,Addl.CGSC,CAT,Hyderabad.
8. One duplicate copy.

YLKR

11/3/98
2 Drafts
7
TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE MR. B. RANGARAJAN : M(A)

AND

THE HON'BLE MR. B. S. JAI PARAMESHWAR :
M(J)

DATED: 26/2/98

ORDER/JUDGMENT

M.A./B.A./C.A. NO. 134/98

in

B.A. NO. 1418/97

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

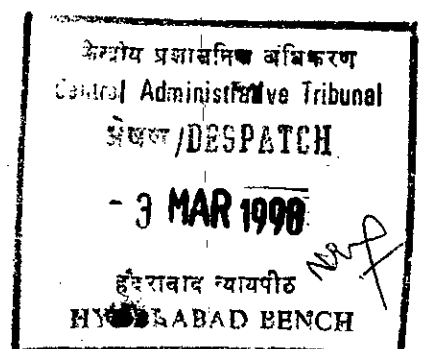
DISMISSED FOR DEFAULT

ORDERED/REJECTED.

NO ORDER AS TO COSTS.

II COURT

YLKR



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH

D.A. No. 76/93 in S.O. No. 1319/97

Between:

Dt. of Order: 20.2.98.

1. The Secretary to Govt. of India, Min. of Defence, New Delhi.
2. The Engineer in Chief, Army Head Quarters, Madras 11000, 11000, New Delhi.
3. Chief Engineer, Southern Command, Pune.
4. Chief Engineer (CV), Hyderabad, App. Grade Grounds, Border Hotel Road, Secunderabad.

...Applicants/ Respondents.

And

C. Jay

...Respondent/Applicant.

Counsel for the Applicants : Mr. V. Jayaram Reddy

Counsel for the Respondents : Mr. R. S. Rajanayulu

For the

THE SINGLE COPY OF THE ORDER IS TO BE SENT TO (1)

THE SECRETARY TO GOVT. OF INDIA, MIN. OF DEFENCE, NEW DELHI (2)

THE ENGINEER IN CHIEF, ARMY HEAD QUARTERS, MADRAS 11000 (3)

For the Applicants as for the Applicants in the S.O. No. 1319/97.

Rajanayulu for the Respondents (Applicant in the S.O.)

Time is granted upto 2.4.1998. S.O. is ordered accordingly.

प्रमाणित प्रति
CERTIFIED TO BE TRUE COPY

भारत सरकार
Court Officer/Dy. Registrar
केन्द्र प्रशासनिक अधिकरण
Central Administrative Tribunal

To

हैदराबाद ब्याच
HYDERABAD BENCH

1. The Secretary to Govt. of India, Min. of Defence, New Delhi.
2. The Engineer in Chief, Army Head Quarters, Madras 11000, 11000, New Delhi.
3. Chief Engineer, Southern Command, Pune.
4. Chief Engineer (CV), Hyderabad, App. Grade Grounds, Border Hotel Road, Secunderabad.

5. One copy to Mr. V. Jayaram Reddy, Hyderabad.

6. One copy to Mr. R. S. Rajanayulu, Madras 11000, 11000, New Delhi.

7. One duplicate copy to

8. One copy to Mr. V. Jayaram Reddy, Hyderabad.

9. One copy to Mr. R. S. Rajanayulu, Madras 11000, 11000, New Delhi.

10. One copy to Mr. V. Jayaram Reddy, Hyderabad.

11. One copy to Mr. R. S. Rajanayulu, Madras 11000, 11000, New Delhi.

12. One copy to Mr. V. Jayaram Reddy, Hyderabad.

13. One copy to Mr. R. S. Rajanayulu, Madras 11000, 11000, New Delhi.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL BY ORDER DATED 25.2.75

S.A.No.76/98 in S.A.No.1110/57

Between:

St. of Order: 25.2.75.

1. The Secretary to Govt. of India, Min. of Defence, New Delhi.
2. The Engineer in Chief, Army Head Quarters, Kashmir House, New Delhi.
3. Chief Engineer, Southern Command, Pune.
4. Chief Engineer (CV), Hyderabad, pp. Parade Grounds, Border Hotel Road, Secunderabad.

...Applicants/Respondents.

And

M. Joy

...Respondent/Applicant

Counsel for the applicants : Mr. V. Rajeswara Rao

Counsel for the respondents : Mr. K. V. Anjaneyulu

...

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL BY ORDER DATED 25.2.75

THE APPLICANTS AND RESPONDENTS : S.A. No. 76/98

IN THE TRIBUNAL BY ORDER DATED 25.2.75

Sri Rajeswara Rao for the applicants in the S.A. No. 76/98.
Anjaneyulu for the respondents (applicant in the S.A.)

Time is granted upto 2.4.1975. S.A. is ordered accordingly.

प्रमाणित प्रति
CERTIFIED TO BE TRUE COPY

न्यायालय अधिकारी एवं रजिस्ट्रार (न्यायिक)
Court Officer/Dy. Registrar
केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal

हैदराबाद आयाफेठ

To HYDERABAD BENCH

1. The Secretary to Govt. of India, Min. of Defence, New Delhi.
2. The Engineer in Chief, Army Head Quarters, Kashmir House, New Delhi.
3. Chief Engineer, Southern Command, Pune.
4. Chief Engineer (CV), Hyderabad, pp. Parade Grounds, Border Hotel Road, Secunderabad.
5. One copy to Mr. V. Rajeswara Rao, Advocate, 147, Hyderabad.
6. One copy to Mr. K. V. Anjaneyulu, Advocate, 147, Hyderabad.
7. One duplicate copy.

YLR

IN THE COURT OF THE JUDGE IN CHARGE OF THE

... 134/1 in ... 134/17

Interests

... of ... (L.L.)

... 134/1

... Applicant.

and

1. The Secretary to Govt. of India, Min. of Defence.
2. The Engineer in Charge, ... (L.L.)
3. Chief Engineer, Southern Command, ...
4. Chief Engineer, ... (L.L.)
5. Chief Engineer, ... (L.L.)



... Respondents.

... for the Applicant ...

... for the Respondents ...

...

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...

...

Heard ... for the Applicant ...
... for the respondents. The ...
... of the respondents ...
... the Tribunal ...
... to the ...). It is not ...

... which has ...
... present/...
... the ...
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प्रमाणित प्रति
CERTIFIED TO BE TRUE COPY
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...
HYDRA ...

.../...
.../...

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH : HYDERABAD

MA NO : 76 OF 1998

IN

OA NO : 1418 OF 1997

BETWEEN

1. The Union of India rep by
The Secretary to Govt of India,
Ministry of Defence, New Delhi
2. The Engineer-in-Chief
Army Headquarters, Kashmir House
DHQ PO New Delhi
3. Chief Engineer
Southern Command
Pune
4. Chief Engineer (Fy) Hyderabad
Opp: Parade Grounds
Sardar Patel Road
Secunderabad

.... APPLICANTS/
RESPONDENTS

AND

P.C. JOY

.... RESPONDENTS /
APPLICANT

FOR the reasons stated in the accompanying affidavit,
the applicants hereby pray that this Hon'ble Tribunal may
be pleased to grant extension of time for a period of 3(Three)
months from 10-1-1998 to 9-4-98 to comply the orders of this
Hon'ble Tribunal in OA No: 1418 of 1997.


COUNSEL FOR PETITIONER/

Hyderabad

Respondent's

Date : 27 Jan 98

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH : HYDERABAD

MA NO : 76 OF 1998

IN

OA NO : 1418 OF 1997

BETWEEN

The Union of India,
represented by its Secretary,
Ministry of Defence, NEW DELHI

The Engineer-in-Chief,
Army Headquarters
Kashmir House, DHQ PO NEW DELHI

The Chief Engineer
Southern Command
Pune - 411 001

The Chief Engineer (Fy)
Hyderabad , Opp: Parade Grounds
Secunderabad - 5000 03

Applicants/
Respondents

AND

P.C. JOY

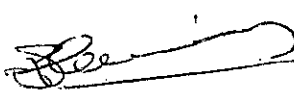
Respondent/
Applicant

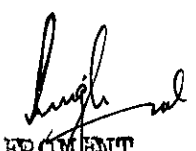
AFFIDAVIT FILED BY THE APPLICANT/RESPONDENT NO.4

I COL PRIT PAL SINGH S/O LT COL KARTAR SINGH aged about 47 years, working as Addl Chief Engineer in the Office of the Chief Engineer (Fy) Hyderabad do hereby solemnly affirm and sincerely state on oath as follows :-

1. I am working as Addl Chief Engineer in the Office of the the Applicant/Respondent No 4 herein, as such am well acquainted with the facts of the case. I am filing this affidavit on behalf of Applicants/Respondents and I am authorised to file the same.

2. It is respectfully submitted that the OA was filed seeking a direction to extend the benefit of the Judgement dt 9-9-1991 in OA No.539 of 1990 on the file of CAT, Barnakulam and to

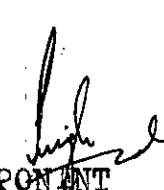

AT TESTOR
SH ALWANI
Major
SO-2 (Adm)
For CE Hyderabad Zone
Secunderabad


DEPONENT
P P Singh,
Col
Addl CE (Wks)
For Chief Engineer

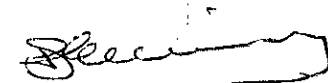
and to consider the Respondent/Applicant alongwith other eligible stenographers for promotion to upgrade posts in terms of OM No 1/8/72-Estt(D) dated 6-1-1977. The OA was disposed off by ^{an} order dated 28-10-1997 directing the Dept to take a decision on the representation dated 12-3-1997 within a period of two months from the date of ~~copy~~ receipt of copy of the order. The Engineer in Chief, New Delhi has to take final decision on the representation of the applicant. Copy of the order was received by the Respondent on 9-11-1997. Soon after receipt of the order, the Dept has initiated steps to comply with the directions of this Hon'ble Tribunal and the local respondent has sent all the required papers to the Headquarters. However due to the administrative reasons, the Dept could not take a decision within the period stipulated by the Hon'ble Tribunal.

Hence, it is prayed that the Hon'ble Tribunal may kindly grant extension of time for a period of 3(three) months from 10-1-1998 to 9-4-1998 to comply the orders dt 28-10-97 of this Hon'ble Tribunal in OA No.1418 of 1997.

Solemnly sworned and signed
his name on this day of 22nd
January 1998 before me


DEPONENT
P P Singh
Col.
Addl CE (Wks)
For Chief Engineer

BEFORE ME


ATTESTOR
SH. ALWAN,
Major
SO-2 (Adm)
For CE Hyderabad Zone
Secunderabad.

for 2 years during the period 1994-96 and thereafter posted back to Secunderabad where he is presently working. He submits that he along with other similarly situated Stenographers filed O.A.No.478/92 before this Tribunal for extending the benefit of judgement in OA.539/90 dated 9.9.91 of C.A.T. Ernakulam Bench ^{for} in upgrading the post of Stenographers attached to Officers drawing the pay in the pay scale of 1500-2000 and above (pre-revised) as on 6.1.77 in the office of Respondent No.4 and to consider the applicants along with other eligible Stenographers for promotion to upgraded post in terms of O.M.No.1/8/72-Estt (D), dated 6.1.77 with all consequential benefits.

3. It is submitted that OA.478/92 was disposed of with a direction to the respondents to extend the benefit of the judgement in OA.123/93 of Jaipur Bench and in case the applicants are aggrieved by the decision taken by the respondents in the matter they shall be free to file a fresh OA. The case of the applicant is that his seniority in the grade III Stenographers was counted only from 1982 instead of 1968.

4. The respondents by the letter dated 18.12.96 clarified that DPC for promotion from Stenographer Grade-III to Steno II ^{would} will be conducted at Command level. As such the seniority of Steno Grade-III who exercised re-option for PA cadre will reckon from the date of reporting to this Command only in terms of CPRO 73/73 read with CPRO 11/75. They further stated that the case is being referred to E in C's Branch for further clarification in view of the points brought out in the representation. Decision of E-in-C's Branch if conveyed to fix the seniority other than the seniority mentioned in para-3 will be communicated on receipt.

JE

AT HYDERABAD

O.A.No.1418/97

Date of Order : 28.10.97

BETWEEN:

P.C.Joy

.. Applicant.

AND

The Union of India represented by:

1. The Secretary to Govt. of India,
Ministry of Defence, New Delhi.
2. The Engineer-in-Chief,
Army Headquarters, Kashmir House,
BHU PO New Delhi.
3. Chief Engineer,
Southern Command,
Pune.
4. Chief Engineer (Fy) Hyderabad
Opp: Parade Ground,
Saidar Patel Road,
Secunderabad.



.. Respondents.

Counsel for the Applicant

.. Mr.R.S.I.Anjaneyulu

Counsel for the Respondents

.. Mr.V.Rajeswara Rao

COURT:

HON'BLE SHRI I. LANGSHAWAR : MEMBER (ADIN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

O R D E R

X As per Hon'ble Shri B.S.Jai Parameshwar, Member (J)) (

Mr.L.Subrahmanyam, for Mr.R.S.R.Anjaneyulu, learned
counsel for the applicant and Mr.V.Rajeswara Rao, learned
standing counsel for the respondents.

2. The applicant was initially appointed as stenographer
on 23.7.68. It is stated that he worked at Allahabad thereafter
posted at Secunderabad in the office of CE (Fy) Hyderabad. He has been
working at Secunderabad since 1982. He was posted at Port Blair

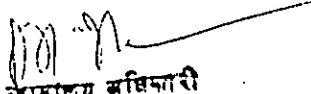
R

5. The applicant submitted a representation dated 12.3.97 (A-16) and submitted a reminder on 18.7.97, and the same was forwarded to Engineer in Chief's Branch by letter dated 4.8.97 for taking a decision giving clarification of the representation of the applicant dated 12.3.97.

6. Since the representation of the applicant dated 12.3.97 is still under consideration by the Engineer in Chief, we direct the respondents to take a decision on the representation within two months from the date of receipt of a copy of this order.

7. With the above direction the OA is disposed of at the admission stage itself. No costs.

प्रमाणित प्रतिलिपि
CERTIFIED TO BE TRUE COPY


न्यायालय अधिकारी
COURT OFFICER
केन्द्रीय प्रशासनिक न्यायालय
Central Administrative Tribunal
हैदराबाद न्यायपीठ
HYDERABAD BENCH

For Extension of time for
implementing the Judgment

IN THE CENTRAL ADMINISTRATIVE
TRIBUNAL : AT HYDERABAD

M.A.NO/B.A. NO:

OF 1998

IN

OA NO:

1418 OF 1997

Extension of time/ ~~Vacate Stay~~
applications filed under Rule
8(3) of CAT(P) Rules 1987

Review Application filed under
S 22(3)(f) of CAT ACT

FILED ON:

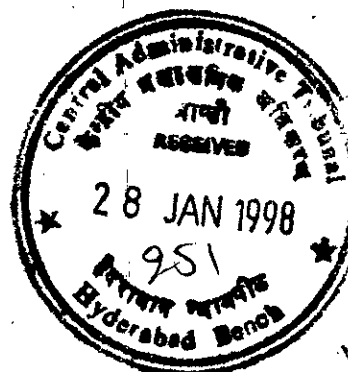
27/1/98

FILED BY:

Hyderabad
28/1/98

V. RAJESWARA RAO
S.C. FOR RAILWAYS/
ADDL. CGSC, HYDERABAD

PH NC: 272585



May be filed
28/1/98

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL::HYDERABAD BENCH AT
HYDERABAD.

M.A.No: 134 of 1998

in

O.A.No: 1418 of 1997

Between:

PC Joy Son of Late I Chacko
aged 52 years, working as Stenographer,
Gde III, in the office of Chief Engineer
(FY) Hyderabad Sardar Patel Road,
Secunderabad.

.. Applicant.

and

Union of India represented by:

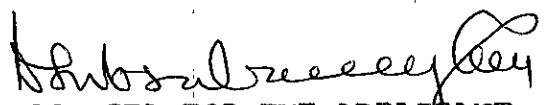
1. The Secretary to Government of India,
Ministry of Defence, New Delhi.
2. The Engineer-in-Chief, Army
Head Quarters, Kashmir House,
DHQ PO New Delhi 110 011.
3. Chief Engineer, Southern Command,
Pune 411 001
4. Chief Engineer (Fy) Hyderabad,
Opp: Parade Ground, Sardar Patel
Road, Secunderabad 500 003.

.. Respondents.

APPLICATION UNDER RULE 24 OF CENTRAL ADMINISTRATIVE TRIBUNAL

PROCEDURE RULES, 1987

For the reasons stated in the accompanying affidavit,
it is prayed that this Honourable Tribunal may be pleased to
direct the respondents to comply with the order of Honourable
Tribunal in O.A.No: 1418 of 1997 dated 28.10.1997 taking
into consideration of Mumbai Tribunal Judgment dated 20.10.1997
to secure the ends of justice and to pass such other order
or orders as deemed fit and proper in the circumstances of
the case.


COUNSEL FOR THE APPLICANT.

APPLICATION UNDER RULE 24 OF CAT PROCEDURE RULES 1987

M.A. No 134 of 1998 in OAs 1418/97

I N D E X

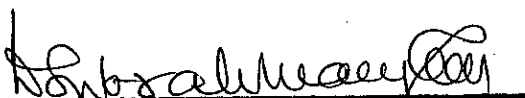
Sl No	Details of documents relied upon	Annexure Number	Page Nos
1.	Affidavit	-	1 to 4
2.	Hon'ble CAT Hyderabad Bench Order dt 28.10.97 on OA No. 1418/97	1	5 to 6
3.	Hon'ble CAT Mumbai Bench Order dt 20 Oct 97 on OA No 344/97	2	7 to 8
4.	Engineer-in-Chief's Branch New Delhi letter No. 79549/Medak/EIC(1) dated 11 Aug 82	3	9
5.	CWE (P) Fy No 1 Hyderabad Secunderabad Part II Order No. 8 dated 22.11.82	4	10

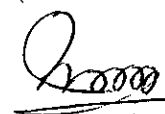
FOR USE IN TRIBUNAL OFFICE

DATE OF FILING

REGN NO

SIGNATURE OF REGISTRAR


COUNSEL FOR APPLICANT


SIGNATURE OF APPLICANT

M.A. No 134/98

IN

OA NO 1418 dated 19.9.97

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

APPLICATION UNDER RULE 24 OF CAT PROCEDURE RULES 1987

Between

PC JOY

S/O Late I Chacko aged

52 years working as Stenographer Gde III

in the office of Chief Engineer (Fy) Hyderabad

Sardar Patel Road, Secunderabad-500 003

... Applicant

AND

The Union of India represented by

1. The Secretary to Govt of India
Ministry of Defence, New Delhi
2. The Engineer-in-Chief
Army Headquarters, Kashmir House
DHQ PO New Delhi - 110 011
3. Chief Engineer
Southern Command
Pune - 411 001
4. Chief Engineer (Fy) Hyderabad
Opp Parade Ground
Sardar Patel Road
Secunderabad-500 003

... Respondents

Address for service of Notices:-

Shri KSR Anjaneyulu, BA LLB
Shri D Subrahmanyam
Advocates
1-1-365/A Jawaharnagar
Bakaram
Hyderabad - 500 020

AFFIDAVIT

I, PC Joy, S/O Late I Chacko aged about 52 years working as Stenographer Gde III in the office of Chief Engineer (Fy) Hyderabad, Sardar Patel Road, Secunderabad-500 003 do hereby solemnly affirm and state as under:-

I am the applicant in this MA. I am also the applicant in the main OA and I am well acquainted with the facts of the case.

I have filed main OA contending that my seniority in Steno Gde III is to be counted from 23 Jul 68 i.e. the date of my initial appointment in the Gde and not from the date I was

: 2 :

transferred and reported at Hyderabad for the reasons that my transfer from Itarsi to Hyderabad was done in the interest of State and similar cases have been considered in the past. There cannot be any discrimination and I cannot be denied with the benefit of service in the same Gde for the purpose of seniority. Based on the above I should also be given promotion from the date my juniors were promoted. I submitted a representation dated 9 Dec 96 (Annexure 2 of main application).

Hon'ble Tribunal by order dated 28.10.97 (Annexure A1) disposed off the OA at the admission stage itself with the following directions:-

"The applicant submitted a representation dated 12.3.97 (A16) and submitted a reminder on 18.7.97 and the same was forwarded to Engineer-in-Chief's Branch by letter dated 4.8.97 for taking a decision giving clarification of the representation of the applicant dated 12.3.97".

"Since the representation of the applicant dated 12.3.97 is still under consideration by the Engineer-in-Chief we, direct the respondents to take a decision on the representation within two months from the date of receipt of a copy of this order."

The time stipulated for the disposal of the representation is 2 months. The judgement was despatched from this Hon'ble Tribunal on 5.11.97. I submit that 2 months stipulated for disposal of representation has elapsed. I am not favoured with any reply.

I submit that in the meanwhile I have come across the Judgement given by CAT Mumbai Bench in identical case on OA No 344/97 dated 20 Oct 97 (Annexure A2) wherein it was held by the Bench vide para 5 of the Judgement that if the transfer is in the interest of Public or State then the transferee is




... 3/-

: 3 :

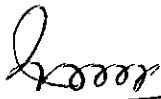
entitled to add seniority in the erstwhile Command when he is posted to a new Command.

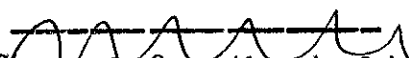
I also submit that my transfer from CWE (P) Itarsi to CWE (P) Fy No. 1 Hyderabad i.e. From Central Command to Southern Command as per E-in-C's Branch letter No. 79549/Medak/E1C(1) dated 11 Aug 82 (Annexure A3) and also CWE (P) Fy No1, Hyderabad Part II Order No. 8 dated 22 Nov 82 (Sheet No. 1) (Annexure A4) was in the interest of State as clearly stated in the said orders. My name is at Srl No. 4 of E-in-C's Branch letter (Annexure A3) and at the bottom of the said letter it is clearly stated that the postings of the individuals (Serial No 1 to 25) will be at the expense of the State. It was also mentioned in Part II Order issued by CWE (P) Fy No. 1 Hyderabad that my posting is in the interest of State.

I submit that my representation dated 9 Dec 96 and of subsequent dates have not been considered and replied by the Respondents while my juniors are already promoted. I, therefore, submit that the Respondents may be directed to comply with the orders of Hon'ble Tribunal taking into consideration of Mumbai Tribunal Judgement dated 20.10.97 (Annexure A2) and give me seniority from the date of my initial appointment as Gde III in the Central Command and also give me promotion from the date my juniors were promoted as prayed for in the main OA and to pass such other order or orders as deemed fit and proper in the circumstances of the case.

Solemnly affirmed and
signed before me this
04th day of February
1998.


Advocate


(Deponent)


(Counsel for the Applicant)

for 2 years during the period 1994-96 and thereafter posted back to Secunderabad where he is presently working. He submits that he along with other similarly situated stenographers filed O.A.No.478/92 before this Tribunal for extending the benefit of judgement in OA.539/90 dated 9.9.91 of C.A.T. Ernakulam Bench ^{for} in upgrading the post of stenographers attached to Officers drawing the pay in the pay scale of 1500-2000 and above (pre-revised) as on 6.1.77 in the office of Respondent No.4 and to consider the applicants along with other eligible stenographers for promotion to upgraded post in terms of O.M.No.1/8/72-Estt (D), dated 6.1.77 with all consequential benefits.

3. It is submitted that OA.478/92 was disposed of with a direction to the respondents to extend the benefit of the judgement in OA.123 of Jaipur Bench and in case the applicants are aggrieved by the decision taken by the respondents in the matter they shall be free to file a fresh OA. The case of the applicant is that his seniority in the grade III Stenographers was counted only from 1982 instead of 1968.

4. The respondents by the letter dated 18.12.96 clarified that DPC for promotion from Stenographer Grade-III to Steno II ^{would} will be conducted at Command level. As such the seniority of stenographer Grade-III who exercised re-option for PA cadre will reckon from the date of reporting to this Command only in terms of CPRO 73/73 read with CPRO 11/75. They further stated that the case is being referred to E in C's Branch for further clarification in view of the points brought out in the representation. Decision of E-in-C's Branch if conveyed to fix the seniority other than the seniority mentioned in para-3 will be communicated on receipt

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.No.1418/97

Date of Order : 28.10.97

BETWEEN:

P.C.Joy

.. Applicant.

AND

The Union of India represented by:

1. The Secretary to Govt. of India,
Ministry of Defence, New Delhi.
2. The Engineer-in-Chief,
Army Headquarters, Kashmir House,
DHQ PO New Delhi.
3. Chief Engineer,
Southern Command,
Pune.
4. Chief Engineer (Fy) Hyderabad
Opp: Parade Ground,
Sardar Patel Road,
Secunderabad.



.. Respondents.

Counsel for the Applicant

.. Mr.K.S.K.Anjaneyulu

Counsel for the Respondents

.. Mr.V.Rajeswara Rao

COURT:

HON'BLE SRI K.RANGARAJAN : MEMBER (ADM.)

HON'BLE SRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

O R D E R

X As per Hon'ble Sri B.S.Jai Parameshwar, Member(J)) (

Mr.L.Subrahmanyam, for Mr.K.S.K.Anjaneyulu, learned counsel for the applicant and Mr.V.Rajeswara Rao, learned standing counsel for the respondents.

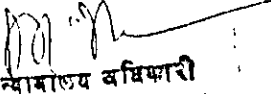
2. The applicant was initially appointed as Stenographer on 23.7.68. It is stated that he worked at Allahabad thereafter posted at Secunderabad in the office of CE (Fy) Hyderabad. He has been working at Secunderabad since 1982. He was posted at Port Blair

5. The applicant submitted a representation dated 12.3.97 (A-16) and submitted a reminder on 18.7.97, and the same was forwarded to Engineer in Chief's Branch by letter dated 4.8.97 for taking a decision giving clarification of the representation of the applicant dated 12.3.97.

6. Since the representation of the applicant dated 12.3.97 is still under consideration by the Engineer in Chief, we direct the respondents to take a decision on the representation within two months from the date of receipt of a copy of this order.

7. With the above direction the OA is disposed of at the admission stage itself. No costs.

प्रमाणित प्रतिलिपि
CERTIFIED TO BE TRUE COPY


न्यायालय अधिकारी
COURT OFFICER
केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
हैदराबाद न्यायपीठ
HYDERABAD BENCH

2. The applicant has approached this Tribunal on the apprehension of threatened reversion from the post of Stenographer Grade II to Stenographer Grade III. The apprehension is based on show cause notice issued by the respondents dated 14.2.1997 where the applicant has been called upon to show cause as to why he should not be reverted to the post of Stenographer Grade III.

3. Few facts which are necessary for consideration of this application are as follows :- The applicant was initially appointed as Stenographer Grade III on 22.6.1974. It appears subsequently in 1983 he came to be transferred to Southern Command in the same capacity as Stenographer Grade III. Subsequently, the applicant came to be promoted as Stenographer Grade II in 1994. Now, the respondents want to revert the applicant to the original Grade III on the ground that his seniority should be counted not from the date of his initial appointment as Stenographer Grade III to the Central Command but his seniority has to be counted from the date he reported in the Southern Command.

4. The respondents have filed a reply stating that the action taken by them is fully justified. Their case is whenever a transfer is done to adjust surplus staff or the transfer is on compassionate ground, then a transferee will take seniority from the date he is posted in new unit and not from the date of his initial appointment.

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI

OA.NJ. 344/97

Monday this the 20th day of October, 1997

CORAM: Hon'ble Shri Justice R.G.Vaidyanatha, Vice Chairman
Hon'ble Shri M.K.Kolhatkar, Member (A)

S.Krishnankutty Pillai
Stenographer Grade-II,
Office of Chief Engineer,
Southern Command, Pune.
R/at Defence Accounts Resi.Estate,
Lullanagar, Pune.

By Advocate Shri S.P.Saxena ... Applicant

v/s.

1. The Union of India through
The Secretary, Ministry of Defence,
DHQ PO, New Delhi.
2. Engineer-in-chief,
Army Head Quarters,
Kashmir House,
DHQ PO, New Delhi.
3. Chief Engineer,
Southern Command,
Pune.

By Advocate Shri R.K.Shetty
C.G.S.C.

... Respondents

O R D E R

(Per: Shri Justice R.G.Vaidyanatha, VC)

This is an application under Section 19 of the A.T.Act. Respondents have filed reply. Since the point involved is very short, the application is taken for final hearing on the consent of both the counsels.

: 4 :
Command. Once it is held, then there is no difficulty that the applicant's promotion was on the basis of seniority and cannot be reverted on the basis of impugned show cause notice dated 14.2.1997 (Exh. 'A-3').

8. In the result, the application is allowed. The impugned action of the respondents for reverting to applicant from Grade III to Grade II on the basis of impugned letter dated 14.2.1997 is hereby quashed. The respondents shall not take any action for the reversion of the applicant for the reasons mentioned in the show cause notice dated 14.2.1997. In the circumstances of the case, there will be no orders as to costs.

Sd/-
(M.R.KOLHATKAR)
MEMBER (A)

Sd/-
(F.G.VAIDYANATHAN)
VICE CHAIRMAN

mrj.

Certified to be true : Copy
D.A. 28/10/97

Sc 28/10/97

Com. 28/10/97 28/10/97

5. It is common ground that if the transfer is on compassionate ground, then the official is not entitled to take the benefit of earlier service in the new unit. It is also brought out that if the transfer is in the interest of public or State, then the transferee is entitled to add seniority in the erstwhile command when he is posted to ^anew command.

6. The applicant has produced the order of transfer which is at Exh. 'A-1'. The transfer order dated 3.2.1983 clearly states that the applicant is transferred permanently from Lucknow to Hyderabad in the interest of State. Even the learned counsel for the respondents produced the service register which also clearly records that the transfer was in the interest of State. Therefore, we can safely hold that the applicant was transferred in the interest of State. The Seniority Rules produced by the respondents at Exh. 'R-2' clearly says that only in case of transfer on compassionate ground, a transferee is not entitled to add the erstwhile service for the purpose of seniority. But in the case of transfer in the interest of State, then transferee is entitled to claim seniority from the date of initial appointment.

7. Since in this case, the materials on record clearly show that the applicant was transferred in the interest of State, his seniority will have to be counted from the date of his initial appointment in the Central

1	2	3	4	4	6
12.	MES/407078 Shri Sudama Prasad	Peon	Central Command CE(P) Itarsi	Southern Command CE(P) (Fy) Hyderabad	
13.	MES/420014 Shri P? Nath	Chowkidar	-do-	-do-	
14.	MES/420021 Shri Bimal Chand Bora	-do-	-do-	-do-	
15.	MES/NYA Shri Munnu Singh	-do-	-do-	-do-	
16.	MES/420251 Shri Chotey Lal	Safaiwala	-do-	-do-	
17.	MES/NYA Shri Govind Prasad	-do-	-do-	-do-	
18.	MES/420073 Shri Papinder Singh	MT Driver Gde II	-do-	-do-	
19.	MES/420061 Shri Rajendra Kumar	-do-	-do-	-do-	
20.	MES/224333 Shri Man Singh	MT Driver Gde I	-do-	-do-	
21.	MES/406071 Shri RC Sinda	-do-	-do-	-do-	
22.	MES/158296 Shri Hansraj Singh	MT Driver Gde II	-do-	-do-	
23.	MES/408928 Shri Ram Prasad	-do-	-do-	-do-	
24.	MES/320043 Shri Vinod Kumar Choudhary	-do-	-do-	-do-	
25.	MES/420206 Shri S.T. Pakhre	Mali	-do-	-do-	

(Twenty five only)

3. The posting of the individuals (Serial No 1 to 25 above) will be at the expense of the State.

4. Move of the individuals will be carried out in direct correspondence between the Commands/formations concerned.

Sd/- :xxx
(KR Kakar)
Col (Coord)
Premukh Engineer/E-

Copy to

CE, Southern Command - for information
Pune

Chief Engineer (P) - for information with reference to his letter mentioned in para 2 above. Further list of volunteers, if any, should be forwarded through Chief Engineer, Central Command, Lucknow.

Telephone 371309

THAL SENA MUKHYALAYA
 Pramukh Engineer Shakhav
 ARMY HEADQUARTERS
 Engineer-in-Chief's Branch
 DHQ PO NEW DELHI 110011

79549/Medak/ElC(1)

11 AUG 82

Chief Engineer
 Central Command
 Lucknow

INTER COMMAND POSTINGS/TRANSFERS OF SUBORDINATES
TO ADJUST SURPLUSES/DEFICIENCIES

1. Reference this Hq letter No 79549/Medak/ElC(1) dated 22 Jul 82.

2. CE (P) Itarsi vide his letter No. 11030/BMP/5/ElC(1) dated 8 Aug 82 has forwarded a list of the individuals who are volunteer for posting to CE (P) Factory, Hyderabad at the expense of the state. Accordingly, approval is hereby accorded to the inter-command posting of the following individuals from CE (P) Itarsi to CE (P) Factory, Hyderabad:-

Sl No	MES No. and name of the individual	Desig- nation	To be posted		Remarks
1	2	3	From	To	6
1.	MES/411013 Shri CK Ayyappan	Supdt B/R II	Central Command CE (P) Itarsi	Southern Command CE(P) (Fy) Hyderabad	
2.	MES/415258 Shri Radhakrishnan Nair	-do-	-do-	-do-	
3.	MES/415087 Shri Mathew Baby	-do-	-do-	-do-	
4.	MES/431849 Shri P.C. Joy	Steno- grapher	-do-	-do-	
5.	MES/435012 Shri E Gopinathan	-do-	-do-	-do-	
6.	MES/407005 Shri R Gopinathan Nair	-do-	-do-	-do-	
7.	MES/400169 Shri PK Achuthan Nair	LDC	-do-	-do-	
8.	MES/420028 Shri C Trivikraman	-do-	-do-	-do-	
9.	MES/224198 Shri C Mohanan Nair	-do-	-do-	-do-	
10.	MES/405179 Shri TR Kunju- Kunjukutty	-do-	-do-	-do-	
11.	MES/409829 Shri K Krishnan	Duftry	-do-	-do-	

How soon MA is maintainable
in view of the Judgment
in O A 1418/97,

S
11/2/97

14 days time

The MA is filed for
implementation of Judgment
dated 28-10-97 in O A 1418/97
as this was complied with
within the stipulated period of
2 months compliance at Mumbai

Cite
16/2/98

Since the time limit
has not specifically fixed
for the implementation of
the Judgment in O A, how
this MA for implementation
is maintainable?

16/2/98

There is another MA filed
by the Respondents for execution of
the Judgment and is ~~not~~ pending.
It is now noticed that an
identical case is allowed by
Mumbai Bench which is Annexed
to this MA. As such both the
MAs can be disposed of. Rule 24
of the CAT Procedure rules specifically
provide that the Tribunal may make
such rules or directions as may be
necessary or expedient to give effect
to its orders to secure the ends of Justice
Complied with Cite
1812

FOR DIRECTIONS

In the Central Administrative
Tribunal - Hyderabad Bench
To BE LISTED WITH
MAM-76/96. of 1998
MA No. 18

O A No 1418 of 1997

Between
P.C. Joy — Applicant
and
Union of India - Reply
Secretary - Ministry of
Defence & 3 others — Respondents

Application Filed under Rule
24 of CAT Procedure Rules

1981 Order
Filed on 9-2-98

Filed by: - The Counsel
for the Applicants

K.S.R. Hyanayulu &
S. Subrahmanyam
Advocates, Jawaharnagar

Hyderabad 500020
Rev. Sent to Records on 9/2/98
1812

PART II ORDER

Unit : CWE (P) Fy No 1
Hyderabad

Location : Secunderabad
(Last Part II Order No 7 dt 16 Nov '82)

Serial No : 8
Dated 22 Nov '82
Sheet No. 1

Sl No	MES No	Name	Category/ Grade	Date wef	Casualty
1	2	3	4	5	6

PART I

N I L

PART II

(CBs Centralised)

STRENGTH INCREASE : POSTING IN

1. 431849 shri PC Joy

steno
Qpt

22 Nov '82
(FW)

Reported arrival
and TGA on Pt
posting from CWE
(P) Fy Itarsi in
the interest of
state.
20 Nov '82 is
treated as Journey/
Joining time
21 Nov '82 being
sunday.
Unavailed portion
of 9 days journey/
joining period
credited to Earned
Leave account.

Authy : E-in-C's Br. AHQ New Delhi
letter No. 79549/Medak/ELC
(1) dt 11 Aug '82 and HQ CECC
Lucknow letter No. 901300/
ELB/20/ELC(1) dt 21 Aug '82
and CE (P) Itarsi No. 11030/
BMP/85/El dt 21 Sept '82.

PART III

N I L

PART IV

N I L

EE

DCWE

Commander Works Engrs

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ORIGINAL

DEFENCE

BENCH CASE

CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: HYDERABAD.

M.A.No. 134 of 11998
IN

O.A.No. 1418 / 1997.

Discretion Petition

Mr. K.S.R. Arjaneyulu
COUNSEL FOR THE APPLICANTS.

AND

Mr. V. Rajeswara Rao
Sr. ADDL. STANDING COUNSEL FOR C.G. RLYS.

M.A.No.134/198 in O.A.1418/97

M.A.No.76/98 in O.A.1418/97.

26-2-1998.

Heard Sri K.S.R.Anjaneyulu for the
applicant and ^{Sr. Nageswar Rao} ~~him~~ for the respondents.

The M.A., is filed for expediting
the disposal of the representation
of the applicant taking into account
the decision of the Mumbai Bench
of the Tribunal in O.A.No.344/97
dated 20-10-1997 (Annexure II to
the M.A.). It is not necessary
at this stage to consider any
further judgment which has been
passed subsequently. The applicant
^{may} ~~may~~ represent case to the Authorities.
^{imply}

However, the respondents shall
implement the orders, as the time
fixed has already been elapsed,
on or before 9-4-1998 taking into
consideration ^{the contentions} raised in the
representation dated 12.3.1997.

M.A., is ordered accordingly.

HBSJP
M(J)


HRRN
M(A)

SSS.